


COMMITTEES

1980-81

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(A REVIEW)



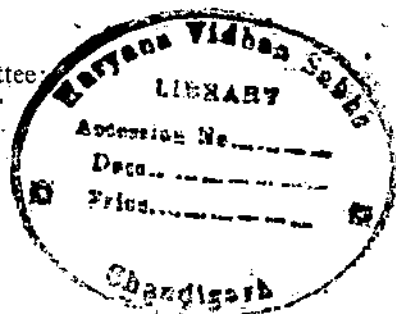
HARYANA VIDHAN SABHA SECRETARIAT
CHANDIGARH

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January, 1982

PREFACE

1. The Brochure gives brief information about the work done by the following Committees of the Haryana Vidhan Sabha during the year 1980-81 :—

1. Public Accounts Committee;
2. Committee on Public Undertakings;
3. Committee on Estimates;
4. Committee on the Welfare of Scheduled Castes and Scheduled Tribes;
5. Committee on Government Assurances;
6. Committee on Subordinate Legislation;
7. Committee on Privileges;
8. Business Advisory Committee;
9. Rules Committee;
10. House Committee;
11. Library Committee; and
12. Committee on Petitions.



The Rules Committee was also constituted but this Committee did not hold any meeting during the period under Review. However, only a list of members of this Committee has been given.

Chandigarh
The 22nd August, 1981.

RAJ KRISHAN
Secretary.

TABLE OF CONTENTS

Serial No.	Name of Committee	Pages
1.	Public Account Committee	1—13
2.	Committee on Public Undertakings	14—25
3.	Committee on Estimates	25—30
4.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	30—34
5.	Committee on Government Assurances	34—39
6.	Committee on Subordinate Legislation	39—47
7.	Committee on Privileges	47—52
8.	Business Advisory Committee	52—55
9.	Rules Committee	55
10.	House Committee	55—60
11.	Library Committee	61—64
12.	Petitions Committee	64—65

Public Accounts Committee

1. The Committee consisted of nine members of the Haryana Vidhan Sabha, who were elected on the 13th March, 1980 by the Sabha from amongst its members according to the principle of proportional representation by means of single transferable vote. Shri Shamsher Singh, a member of the Committee was appointed by the Speaker to be the Chairman of the Committee.

2. The Committee held a total number of 63 meetings during the period under review. The names of the members and the number of meetings attended by each one of them are shown in the following table :—

Sr. No.	Name of the member	Number of meetings attended
*1.	Shri Shamsher Singh	41
2.	Shri Baldev Tayal	23
*3.	Shri Harswarup Bura	55
4.	Shri Lehri Singh	35
*5.	Shri Mange Ram Gupta	45
6.	Shri Sant Kanwar	50
7.	Shri Sukh Dev Singh	53
8.	Smt. Sushma Swaraj	32
9.	Shri Zile Singh	53

*Resigned from the membership of the Committee w.e.f. 14-1-1981 on their appointment as Ministers.

*Appointed as Chairman w.e.f. 3-2-1981 for the remaining period of the year 1980-81, in place of Shri. Shamsher Singh.

Accounts Examined

3. The Committee examined the Appropriation Accounts/Finance Accounts of the Government of Haryana for the year 1977-78 the Report (Revenue Receipts) of the Comptroller and Auditor General of India for the year 1975-76 excluding the paragraphs relating to Corporations/Boards. The Committee also examined the Report (Civil) of the Comptroller and Auditor General of India for the year 1976-77 in so far as it related to the Public Health, Public Works (Buildings & Roads) and Irrigation Departments and Supplementary Report (Civil) of the Comptroller & Auditor General of India for the year 1975-76.

Meetings held and Business transacted

4. The dates of meetings, the number of members present and the business transacted at each meeting are given below :—

Sr. No.	Date of meeting	Number of members present	Business transacted						
1.	23rd April, 1980	6	The Secretary, Haryana Vidhan Sabha and the Accountant General, Haryana explained the scope and functions of the Committee to the members.						
2.	1st May, 1980	8	Oral examination of the representatives of the Excise & Taxation Department in respect of paragraphs : 1.8, 2.2, 2.3 and 2.4 of the Report of the Comptroller and Auditor General of India for the year 1975-76 (Revenue Receipt).						
3.	6th May, 1980	6	Oral examination of the representatives of the Excise & Taxation Department in respect of paragraphs : 2.5, 2.6(i), 2.16 2.6(ii), 2.7, 2.8, 2.9, 2.10 & 2.11 of the Report of the Comptroller and Auditor General of India for the year 1975-76 (Revenue Receipt.)						
4.	7th May, 1980	6	Oral examination of the representatives of the Excise & Taxation Department in respect of paragraphs : 2.12, 2.13, 2.14 & 2.15 of the Report of the Comptroller & Auditor General of India for the year 1975-76 (Revenue Receipt).						
5.	15th May, 1980	7	Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations contained in paragraphs 10 and 19 of the 6th Report of the Public Accounts Committee of the Haryana Vidhan Sabha.						
6.	16th May, 1981	7	Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations contained in the following paragraphs of the various Reports of the Public Accounts Committee of the Haryana Vidhan Sabha :— <table border="0" style="margin-left: 40px;"> <tr> <td>Paragraphs</td> <td>Reports</td> </tr> <tr> <td>22 & 36</td> <td>6th</td> </tr> <tr> <td>8</td> <td>7th</td> </tr> </table>	Paragraphs	Reports	22 & 36	6th	8	7th
Paragraphs	Reports								
22 & 36	6th								
8	7th								
7.	21st May, 1980	7	Oral examination of the representatives of the Excise & Taxation Department in respect of paragraphs 4.1.2, 4.1.7, 4.1.8, 4.1.9, 4.1.10, 4.1.11, 4.2, 4.3, and 4.4 of the Report of the Comptroller and Auditor General of India for the year 1975-76 (Revenue Receipts).						
8.	22nd May, 1980	7	Scrutiny of replies received from the Govt., in regard to the implementation of observations/recommendations contained in the						

Sr. No.	Date of meeting	Number of members present	Business transacted								
			following paragraphs of the various Reports of the Public Accounts Committee of the Haryana Vidhan Sabha :—								
			<table border="0"> <thead> <tr> <th data-bbox="602 317 714 340">Paragraphs</th> <th data-bbox="893 322 972 345">Reports</th> </tr> </thead> <tbody> <tr> <td data-bbox="624 361 703 383">37 & 41</td> <td data-bbox="916 366 949 388">6th</td> </tr> <tr> <td data-bbox="624 404 720 427">5,34 & 36</td> <td data-bbox="916 409 949 432">7th</td> </tr> </tbody> </table>	Paragraphs	Reports	37 & 41	6th	5,34 & 36	7th		
Paragraphs	Reports										
37 & 41	6th										
5,34 & 36	7th										
9.	27th May, 1980	9	Scrutiny of replies received from the Govt., in regard to the implementation of observations/recommendations contained in paragraphs : 10, 12, 14, 16 and 17 of the 7th Report of the Public Accounts Committee of the Haryana Vidhan Sabha.								
10.	5th June, 1980	8	Scrutiny of replies received from the Govt., in regard to the implementation of observations/recommendations contained in paragraphs : 30, 32, 33 of the 7th Report of the Public Accounts Committee of the Haryana Vidhan Sabha.								
11.	6th June, 1980	8	<p>1. Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations contained in the following paragraphs of the various Reports of the Public Accounts Committee of the Haryana Vidhan Sabha :</p> <table border="0"> <thead> <tr> <th data-bbox="617 947 729 970">Paragraphs</th> <th data-bbox="885 953 964 975">Reports</th> </tr> </thead> <tbody> <tr> <td data-bbox="639 991 650 1013">5</td> <td data-bbox="908 996 941 1019">7th</td> </tr> <tr> <td data-bbox="639 1034 650 1057">7</td> <td data-bbox="908 1043 941 1065">9th</td> </tr> <tr> <td data-bbox="639 1078 650 1100">8</td> <td data-bbox="897 1083 941 1105">10th</td> </tr> </tbody> </table> <p>2. Consideration of communications received from different departments on various subjects.</p>	Paragraphs	Reports	5	7th	7	9th	8	10th
Paragraphs	Reports										
5	7th										
7	9th										
8	10th										
12.	12th June, 1980	6	<p>1. Consideration of communications received from different Departments on various subjects.</p> <p>2. Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations contained in the following paragraphs of the various Reports of the Public Accounts Committee of the Haryana Vidhan Sabha.</p> <table border="0"> <thead> <tr> <th data-bbox="611 1486 723 1508">Paragraphs</th> <th data-bbox="880 1491 958 1513">Reports</th> </tr> </thead> <tbody> <tr> <td data-bbox="633 1529 712 1551">5 and 9</td> <td data-bbox="902 1534 936 1557">9th</td> </tr> <tr> <td data-bbox="633 1572 661 1595">10</td> <td data-bbox="902 1578 947 1600">10th</td> </tr> </tbody> </table>	Paragraphs	Reports	5 and 9	9th	10	10th		
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5 and 9	9th										
10	10th										

Sr. No.	Date of meeting	Number of members present	Business transacted						
13.	13th June, 1980	7	Scrutiny of replies received from the Govt., in regard to the implementation of observations/recommendations contained in the following paragraphs of various Reports of the Public Accounts Committee of the Haryana Vidhan Sabha.						
			<table border="0"> <thead> <tr> <th data-bbox="632 499 743 522">Paragraphs</th> <th data-bbox="902 499 984 522">Reports</th> </tr> </thead> <tbody> <tr> <td data-bbox="655 543 681 565">25</td> <td data-bbox="919 543 957 565">9th</td> </tr> <tr> <td data-bbox="655 586 727 609">5 and 9</td> <td data-bbox="919 586 968 609">10th</td> </tr> </tbody> </table>	Paragraphs	Reports	25	9th	5 and 9	10th
Paragraphs	Reports								
25	9th								
5 and 9	10th								
14.	19th June, 1980	7	Oral examination of the representatives of the Revenue Department in respect of paragraphs : 5.2, 5.3, and 5.4 of the Report of the Comptroller and Auditor General of India for the year 1975-76 (Revenue Receipt).						
15.	20th June, 1980	8	<p data-bbox="588 795 1019 951">1. Oral examination of the representatives of Transport Department in respect of paragraphs : 3.2, 3.3, 3.4, 3.5, 3.6, 3.7 and 3.8 of the Report of the Comptroller and Auditor General of India for the year 1975-76 (Revenue Receipt).</p> <p data-bbox="588 977 1019 1090">2. The Committee framed the questionnaires on the Appropriation Accounts of the Haryana Government for the year 1977-78 in respect of the following Departments :—</p> <ol data-bbox="638 1107 1019 1701" style="list-style-type: none"> <li data-bbox="638 1107 896 1130">1. P.W.D. (Public Health) <li data-bbox="638 1147 931 1170">2. Town & Country Planning <li data-bbox="638 1187 799 1209">3. Urban Estate <li data-bbox="638 1227 810 1249">4. Social Welfare <li data-bbox="638 1267 833 1289">5. Food & Supplies <li data-bbox="638 1307 856 1329">6. P.W.D. (Irrigation) <li data-bbox="638 1347 781 1369">7. Agriculture. <li data-bbox="638 1387 856 1409">8. Animal Husbandry <li data-bbox="638 1426 781 1449">9. Panchayats <li data-bbox="638 1466 793 1489">10. Cooperation <li data-bbox="638 1506 770 1529">11. Transport <li data-bbox="638 1546 747 1569">12. Finance <li data-bbox="638 1586 799 1609">13. Development <li data-bbox="638 1626 996 1701">14. General Administration (Raj Bhawan) 						

Sr. No.	Date of meeting.	Number of members present	Business transacted
			15. Police 16. Inspector General of registration 17. Revenue 18. Printing & Stationery 19. Lotteries 20. P.W.D. (B & R) 21. Education 22. Medical & Public Health
16.	25th June, 1980	4	The Committee passed condolence resolutions :- (i) on the sad and sudden demise of Shri Sanjay Gandhi, Member of Parliament; and (ii) on the sad demise of Shri V.V. Giri, former president of India and thereafter the meeting of the Committee was adjourned without transacting any business as a mark of respect to the departed leaders.
17.	3rd July, 1980	8	1. Scrutiny of replies received from the Govt., in regard to the implementation of observations/recommendations contained in paragraphs : 14 and 15 of the 10th Report of the Public Accounts Committee of Haryana Vidhan Sabha. 2. The Committee held discussion with the Public Accounts Committee of the Arunachal Pradesh Legislative Assembly on matters of common interest.
18.	17th July, 1980	5	1. Scrutiny of replies received from the Govt., in regard to the implementation of observations/recommendations contained in paragraphs 16 and 17 of the 7th Report of the Public Accounts Committee of Haryana Vidhan Sabha. 2. Scrutiny of replies received from the Chief Electrical Inspector, Haryana and Lotteries Department, Haryana relating to the Report of the Comptroller and Auditor General of India for the year 1975-76 (Revenue Receipt) and decided to orally examine these Departments on the 24th July, 1980. 3. The Committee tentatively decided to undertake a tour of Gujarat, Maharashtra and Karnataka States with effect from 15-9-1980.

Sr. No.	Date of meeting	Number of members present	Business transacted						
19.	24th July, 1980	6	<ol style="list-style-type: none"> 1. Oral examination of the representatives of Lotteries Department in respect of paragraph : 5.7 of the Report of the Comptroller and Auditor General of India for the year 1975-76 (Revenue Receipt). 2. Oral examination of the representatives of the Chief Electrical Inspector Haryana (Power Department) in respect of paragraphs : 5.6 of the Report of the Comptroller and Auditor General of India for the year 1975-76 (Revenue Receipt). 						
20.	25th July, 1980	6	<p>Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations contained in the following paragraphs of various Reports of the Public Accounts Committee of the Haryana Vidhan Sabha :—</p> <table border="0" style="margin-left: auto; margin-right: auto;"> <thead> <tr> <th style="text-align: center;">Paragraphs</th> <th style="text-align: center;">Reports</th> </tr> </thead> <tbody> <tr> <td style="text-align: center;">13</td> <td style="text-align: center;">10th</td> </tr> <tr> <td style="text-align: center;">14, 15 & 16</td> <td style="text-align: center;">11th</td> </tr> </tbody> </table>	Paragraphs	Reports	13	10th	14, 15 & 16	11th
Paragraphs	Reports								
13	10th								
14, 15 & 16	11th								
21.	31st July, 1980	8	<ol style="list-style-type: none"> 1. Consideration of communications received from different departments on various subjects. 2. The Committee decided to postpone the scrutiny of the replies received from the Government in respect of following paragraphs of various Reports of the Public Accounts Committee of Haryana Vidhan Sabha : <table border="0" style="margin-left: auto; margin-right: auto;"> <thead> <tr> <th style="text-align: center;">Paragraphs</th> <th style="text-align: center;">Reports</th> </tr> </thead> <tbody> <tr> <td style="text-align: center;">16</td> <td style="text-align: center;">10th</td> </tr> <tr> <td style="text-align: center;">18, 22, 23, 24 & 25</td> <td style="text-align: center;">11th</td> </tr> </tbody> </table> 3. The Committee framed the questionnaires on the Finance Accounts of the Haryana Government for the year 1977-78 relating to the following Departments :— <ol style="list-style-type: none"> 1. Industries 2. Revenue 3. Irrigation 4. Education 5. Housing 6. Cooperation 7. Social Welfare (Welfare of Scheduled Castes & Scheduled Tribes) 8. Social Welfare 9. Irrigation & Power (H.S.E.B.) 10. Medical & Health 11. Local Self Govt. 	Paragraphs	Reports	16	10th	18, 22, 23, 24 & 25	11th
Paragraphs	Reports								
16	10th								
18, 22, 23, 24 & 25	11th								

Sr. No.	Date of meeting	Number of members present	Business transacted						
			12. Panchayats; and 13. Local Department						
			The Committee also framed the questionnaires on the Supplementary Report of the Comptroller and Auditor General of India for the year 1975-76 relating to Irrigation Department.						
22.	1st August, 1980	8	<ol style="list-style-type: none"> 1. Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations contained in paragraphs : 35, 36, 37 and 38 of the 11th Report of the Public Accounts Committee of Haryana Vidhan Sabha. 2. The Committee framed the questionnaires on the Report of the Comptroller and Auditor General of India for the year 1976-77 (Civil) relating to Public Health Deptt. 						
23.	7th August, 1980	6	<ol style="list-style-type: none"> 1. The Committee decided to undertake a study tour of Karnataka, Goa and Gujarat States from the first week of November, 1980 instead of in the month of September, 1980 as decided earlier. 2. Scrutiny of replies received from the Govt., in regard to the implementation of observations/recommendations contained in paragraphs : 30, 31, 32 & 33 of the 11th Report of the Public Accounts Committee of Haryana Vidhan Sabha. 						
24.	8th August, 1980	6	Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations contained in paragraphs : 8, 13(b), 13(c), 27 and 28 of the 11th Report of the Public Accounts Committee of Haryana Vidhan Sabha.						
25.	14th August, 1980	8	<p>Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations contained in the following paragraphs of various reports of the Public Accounts Committee of Haryana Vidhan Sabha :</p> <table border="0" data-bbox="589 1402 988 1532"> <thead> <tr> <th data-bbox="589 1402 708 1428">Paragraphs.</th> <th data-bbox="904 1402 988 1428">Reports</th> </tr> </thead> <tbody> <tr> <td data-bbox="611 1446 641 1472">16</td> <td data-bbox="927 1446 972 1472">10th</td> </tr> <tr> <td data-bbox="611 1489 815 1532">18, 22, 23, 24(a & b) and 25</td> <td data-bbox="927 1489 972 1515">11th</td> </tr> </tbody> </table>	Paragraphs.	Reports	16	10th	18, 22, 23, 24(a & b) and 25	11th
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16	10th								
18, 22, 23, 24(a & b) and 25	11th								
26.	21st August, 1980	8	1. Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations contained in the following						

Sr. No.	Date of Meeting	No. of Members present	Business transacted								
			paragraphs of various Reports of the Public Accounts Committee of Haryana Vidhan Sabha :								
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Paragraphs	Reports										
16 and 17	7th										
34	11th										
			2. After discussion with the representatives of the Finance Department the Committee decided to revert to the previous practice of sending notices of meetings of the Committee relating to the implementation of observations/recommendations contained in their Reports.								
27.	28th August, 1980	8	Oral examination of the representatives of the following Departments relating to the Appropriation Accounts of the Haryana Government for the year 1977-78 :								
			<table border="0"> <thead> <tr> <th>Departments</th> <th>Grant Nos.</th> </tr> </thead> <tbody> <tr> <td>Irrigation</td> <td>15</td> </tr> <tr> <td>Medical & Public Health</td> <td>10</td> </tr> <tr> <td>Town & Country Planning and Urban Estates</td> <td>11</td> </tr> </tbody> </table>	Departments	Grant Nos.	Irrigation	15	Medical & Public Health	10	Town & Country Planning and Urban Estates	11
Departments	Grant Nos.										
Irrigation	15										
Medical & Public Health	10										
Town & Country Planning and Urban Estates	11										
28.	29th August, 1980	6	Oral examination of the representatives of the following departments relating to the Appropriation Accounts of the Haryana Government for the year 1977-78 :								
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Departments	Grant Nos.										
Social Welfare & Education	13										
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Agriculture	17										
29.	4th September, 1980	7	Oral examination of the representatives of the following Departments relating to the Appropriation Accounts of the Haryana Government for the year 1977-78 :								
			<table border="0"> <thead> <tr> <th>Departments</th> <th>Grant Nos.</th> </tr> </thead> <tbody> <tr> <td>Panchayats</td> <td>21</td> </tr> <tr> <td>Finance</td> <td>25</td> </tr> </tbody> </table>	Departments	Grant Nos.	Panchayats	21	Finance	25		
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Panchayats	21										
Finance	25										
30.	5th September, 1980	6	Oral examination of the representatives of the following Departments relating to the Appropriation Accounts of the Haryana Government for the year 1977-78 :								
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Departments	Grant Nos.										
Police	3										
Animal Husbandry	18										
Cooperation	22										

Sr. No.	Date of meeting	Number of Members Present	Business transacted						
31.	12th September, 1980	5	<p>Oral examination of the representatives of the following Departments relating to the Appropriation Accounts of the Haryana Government for the year 1977-78 :</p> <table data-bbox="561 331 978 444"> <thead> <tr> <th data-bbox="561 331 685 355">Departments</th> <th data-bbox="867 331 978 355">Grant Nos.</th> </tr> </thead> <tbody> <tr> <td data-bbox="561 374 718 399">P.W.D. (B. & R)</td> <td data-bbox="921 374 932 399">8</td> </tr> <tr> <td data-bbox="561 418 659 442">Education</td> <td data-bbox="921 418 932 442">9</td> </tr> </tbody> </table>	Departments	Grant Nos.	P.W.D. (B. & R)	8	Education	9
Departments	Grant Nos.								
P.W.D. (B. & R)	8								
Education	9								
32.	18th September, 1980	8	<p>Oral examination of the representatives of the following Departments relating to the Appropriation Accounts of the Haryana Government for the year 1977-78 :</p> <table data-bbox="561 565 978 678"> <thead> <tr> <th data-bbox="561 565 685 590">Departments</th> <th data-bbox="867 565 978 590">Grant Nos.</th> </tr> </thead> <tbody> <tr> <td data-bbox="561 609 790 633">General Administration</td> <td data-bbox="921 609 932 633">2</td> </tr> <tr> <td data-bbox="561 652 801 677">Medical & Public Health</td> <td data-bbox="910 652 932 677">10</td> </tr> </tbody> </table>	Departments	Grant Nos.	General Administration	2	Medical & Public Health	10
Departments	Grant Nos.								
General Administration	2								
Medical & Public Health	10								
33.	25th September, 1980	7	<ol style="list-style-type: none"> <li data-bbox="594 696 978 826">1. Scrutiny of replies received from the Govt. in regard to the implementation of observations/recommendations contained in paragraph 35 of the 11th Report of the Public Accounts Committee of the Haryana Vidhan Sabha. <li data-bbox="594 845 978 930">2. The Committee held discussion with the Public Accounts Committee of Kerala Legislative Assembly on matters of common interest. 						
34.	3rd October, 1980	8	<ol style="list-style-type: none"> <li data-bbox="594 965 978 1173">1. Oral examination of the representatives of the Irrigation Department in respect of paragraphs 1.1 to 1.5, 2.2, 2.4, 3.4.1, to 3.4.4, 3.5, 3.5.1 to 3.5.3, 4. to 7, 7.1 to 7.3, 7.3.1, to 7.3.3, 7.4, 9.2, 9.3, 10, 10.1, to 10.5, 11, 11.1, 11.2 and 12 of the Supplementary Report of the Comptroller and Auditor General of India for the year 1975-76. <li data-bbox="594 1192 978 1416">2. The Committee decided to undertake an on the spot study of Pandoh, Sundernagar, Salappar, Bhakra Nangal and Ropar Head Works on 16th & 17th October, 1980 and Tajewala Head Works on 24th October, 1980. It was also decided to undertake on the spot study of Pongdam, Hareke, Madhopur and Ferozpur Head work on the dates to be decided later on. 						
35.	9th October, 1980	6	<p>Scrutiny of material received from the Government in regard to the implementation of observations/recommendations contained in paragraph 19 of the 6th Report of the Public Accounts Committee of the Haryana Vidhan Sabha.</p>						

Sr. No.	Date of meeting	Number of Members Present	Business transacted
36.	10th October, 1980	7	Scrutiny of replies received from the Irrigation Department in respect of the Supplementary Report of the Comptroller & Auditor General of India for the year 1975-76.
37.	16th October, 1980	5	The Committee visited Salappur, Pandoh, Sundernagar, Bhakra Nangal and Ropar Head Works for an on the spot study.
38.	17th October, 1980	5	The Committee visited Tajewala Head Works and Hathni Kund area for an on spot study.
39.	24th October, 1980	4	The Committee visited Tajewala Head Works and Hathni Kund area for an on spot study.
40.	30th October, 1980	8	Scrutiny of material received from the Public Health Department in respect of paragraphs : 4.3, 4.10, 4.11, 4.12, 5.1, 5.2, 5.3, 5.4, 5.5 of the Report of the Comptroller and Auditor General of India for the year 1976-77 (Civil).
41.	6th November, 1980	7	The Committee postponed the oral examination of the Irrigation Department as the departmental representatives could not appear before the Committee. The Committee then adjourned without transacted any business.
42.	13th November, 1980	7	<ol style="list-style-type: none"> 1. The Committee postponed the oral examination of Public Health Department as the Commissioner & Secretary to Government, Haryana, Public Health was unable to appear before them because of his being on tour. 2. The Committee framed the questionnaire in respect of Irrigation and P.W.D. (B & R) appearing in the Report of the Comptroller and Auditor General of India for the year 1976-77.
43.	26th November, 1980	5	The Committee framed the questionnaire at Haryana Bhawan, New Delhi for discussion with the Public Accounts Committees of Karnataka, Goa-Diu & Daman and Gujarat State Legislative Assemblies during their tour to those States.
44.	29th November, 1980	3	Meeting with the Chairman of the Public Accounts Committee of Karnataka Legislative Assembly to discuss matters of common interest.
45.	2nd December, 1980	3	Meeting with Secretary, Goa-Diu and Daman Legislative Assembly on matters of common interest.
46.	8th December, 1980	2	Meeting with the Public Accounts Committee of Gujarat Legislative Assembly to exchange views on matters of common interest.

Sr. No.	Date of meeting	Number of Members present	Business transacted						
47.	10th December, 1980	4	The Committee reviewed the discussion held with the Public Accounts Committee of Karnataka, Goa-Diu & Daman and Gujarat Legislative Assemblies. The Committee also discussed in detail the procedure of recording of proceedings during oral examination of the Departmental representatives. The questions of providing the office accommodation and staff for the Chairman of the Committee were also discussed.						
48.	24th December, 1980	6	Scrutiny of additional material received from the Excise & Taxation Department relating to certain paras of the Report of the Comptroller & Auditor General of India for the year 1975-76 (Revenue Receipt).						
49.	1st January, 1981	9	Oral examination of the representatives of the P.W.D. (Irrigation) in respect of various paragraphs of the Supplementary Report of the Comptroller and Auditor General of India for the year 1975-76.						
50.	2nd January, 1981	7	Resumption of oral examination of the P.W.D. (Irrigation) in respect of various paragraphs left over from the meeting of the Committee held on 1-1-1981.						
51.	8th January, 1981	8	Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations contained in following paragraphs of various reports of the Public Accounts Committee of the Haryana Vidhan Sabha :						
			<table border="0"> <thead> <tr> <th data-bbox="591 986 695 1008">Paragraphs</th> <th data-bbox="904 986 975 1008">Reports</th> </tr> </thead> <tbody> <tr> <td data-bbox="591 1029 661 1052">44 & 45</td> <td data-bbox="927 1029 953 1052">5th</td> </tr> <tr> <td data-bbox="591 1072 605 1095">22</td> <td data-bbox="927 1072 953 1095">6th</td> </tr> </tbody> </table>	Paragraphs	Reports	44 & 45	5th	22	6th
Paragraphs	Reports								
44 & 45	5th								
22	6th								
52.	9th January, 1981	8	Scrutiny of replies received from the Govt. in regard to the implementation of observations/recommendations contained in the following paragraphs of various Reports of the Public Accounts Committee of Haryana Vidhan Sabha.						
			<table border="0"> <thead> <tr> <th data-bbox="591 1269 695 1291">Paragraphs</th> <th data-bbox="904 1269 975 1291">Reports</th> </tr> </thead> <tbody> <tr> <td data-bbox="591 1312 661 1334">16 & 10</td> <td data-bbox="927 1312 953 1334">3rd</td> </tr> <tr> <td data-bbox="591 1355 594 1378">9</td> <td data-bbox="927 1355 953 1378">6th</td> </tr> </tbody> </table>	Paragraphs	Reports	16 & 10	3rd	9	6th
Paragraphs	Reports								
16 & 10	3rd								
9	6th								
53.	15th January, 1981	4	Oral examination of the representatives of the P.W.D. (Public Health) in respect of paragraphs : 4.9, 4.10 and 4.11 of the Report of the Comptroller and Auditor General of India for the year 1976-77 (Civil).						
54.	16th January, 1981	4	Oral examination of the representatives of the P.W.D. (Public Health) in respect of paragraphs : 4.12, 5.1 & 5.5 of the Report						

Sr. No.	Date of meeting	Number of members present	Business Transacted
			of the Comptroller and Auditor General of India for the year 1976-77 (Civil).
55.	22nd January, 1981	3	Oral examination of the representatives of the Excise & Taxation Department in respect of paragraphs : 1, 8, 2, 3(iii), 2.4, 2.5, 2.6(ii), 2.16, 2.7 and 2.13 of the report of the Comptroller and Auditor General of India for the year 1975-76 (Revenue Receipt).
56.	23rd January, 1981	4	Scrutiny of reports submitted by the Sub-Committee constituted to examine the reply received from the co-operation Department/Haryana Khadi and village Industries Board in respect of para 16 of the 7th Report of the Public Accounts Committee of the Haryana Vidhan Sabha relating to installation of Gobar Gas plants.
57.	29th January, 1981	5	Oral examination of the representatives of the P.W.D (B & R) Branch in respect of paragraph 4.6 of the Report of the comptroller and Auditor General of India for the year 1976-77 (Civil).
58.	30th January 1981	4	Oral examination of the representatives of the P.W.D. (B&R) in respect of paragraphs 4.8, 5.1, 5.3, 5.4 & 5.5 of the Report of the Comptroller and Auditor General of India for the year 1976-77 (Civil).
59.	6th February, 1981	5	Oral examination of the representatives of the Irrigation Department in respect of paragraphs : 4.1 & 4.2 of the Report of the Comptroller and Auditor General of India for the year 1976-77 (Civil).
60.	20th February, 1981	5	The Committee drafted a part of their 17th Report on the Appropriation Accounts/ Finance Accounts of the Haryana Government for the year 1977-78 and the Report of the Comptroller and Auditor General of India for the year 1975-76 (Revenue Receipt).
61.	26th February, 1981	4	Oral examination of the representatives of the Irrigation Department in respect of paragraph 4.3 of the Report of the Comptroller and Auditor General of India for the year 1976-77 (Civil).
62.	27th February, 1981	4	Oral examination of the representatives of the Irrigation Department in respect of paragraphs : 4.4, 4.5, 5.1, 5.2, 5.3, and 5.4 of the Report of the Comptroller and Auditor General of India for the year 1976-77 (Civil).
63.	5th March, 1981	6	The Committee drafted and finalized their 17th Report on the appropriation Accounts/Finance Accounts of the Haryana Government for the year 1977-78 and the Report of the Comp-

Sr. No.	Date of meeting	Number of Members present	Business transacted
			troller and Auditor General of India for the year 1975-76 (Revenue Receipt) and the Supplementary Report of the Comptroller and Auditor General of India for the year 1975-76 (Civil).
			2. The Committee framed the questionnaire on the Report of the Comptroller and Auditor General of India for the year 1976-77 (Civil) in respect of following Departments :—
			<ol style="list-style-type: none"> 1. Development & Panchayats 2. Medical & Health 3. Labour & Employment 4. Animal Husbandry (Haryana Veterinary Institute) 5. Lotteries 6. Education 7. Transport 8. Food & Supplies (Reserve Food Scheme) 9. Co-operation

Meetings held at places other than Chandigarh

The Committee held meetings at places outside Chandigarh as per details given below :—

(i) Sunder Nagar, Pandhoh Salappar, Bhakra Nangal and Ropar Headworks	16th & 17th October, 1980 for an on the spot study. (two days)
(ii) Tajewala Head Works & Hathni Kund area	24th October, 1980 for an on the spot study. (one day)
(iii) New Delhi	26th November, 1980 and 10th December, 1980 (two days)
(iv) Mysore, Panaji and Gandhi Nagar	29th November, 1980, 2nd December, 1980 and 8th December, 1980 (three meetings)

Report presented

6. Under Rule 223 of the Rules of Procedure and conduct of Business in the Haryana Legislative Assembly, the 17th Report of the Public Accounts Committee on the Appropriation Accounts/Finance Accounts of the Haryana Government for the year 1977-78; the Report (Revenue Receipt) of the Comptroller and Auditor General of India for the year 1975-76 and the Supplementary Report (Civil) of the Comptroller and Auditor General of India for the year 1975-76 was presented to the House on the 25th March, 1981.

Proceedings

7. A record of the proceedings of the meeting of the Committee has been kept in the Haryana Vidhan Sabha for reference.

Visits of the Public Accounts Committee of other States

8. The Committee met in the Committee Room of the Haryana Vidhan Sabha Secretariat and discussed matters of common interest with the Public Accounts Committees of Arunachal Pradesh and Kerala Legislative Assemblies on 3rd July, 1980 and 25th September, 1980 respectively.

Committee on Public Undertakings

1. The Committee consisted of nine Members of the Haryana Vidhan Sabha, who were elected by the House on the 13th March, 1980, according to the principle of proportional representation by means of single transferable vote. Shri Sumer Chand Bhatt was appointed by the Speaker as Chairman of the Committee.

2. The names of Members of the Committee are given below :—
Column 3 shows the number of meetings attended by each of them out of the total number of 90 meetings held during the period under review :—

Sr. No.	Name of Members	No. of meetings attended
1.	Shri Sumer Chand Bhatt	84
2.	Shri Bhalle Ram	83
3.	Shri Birinder Singh	76
4.	Shri Deep Chand Bhatia	62
5.	Shri Ganga Ram	74
6.	Master Jogi Ram	35
*7.	Shri Ram Kishan	71
8.	Shri Ram Lal Wadhwa	78
9.	Ch. Ude Singh Dalal	72

*Resigned with effect from 14th January, 1981.

Meetings held and Business Transacted

3. The dates of meetings, the number of Members present and the business transacted at each meeting are given below :—

Sr. No.	Date of meeting	Number of Members present	Business transacted
1	2	3	4
1.	23-4-1980	9	(i) The Secretary explained the scope and functions of the Committee to the Members. (ii) Chalking out future programme.
2.	30-4-1980	9	The Committee framed the questionnaire on the material supplied by the Haryana State Small Industries & Export Corporation.
3.	1-5-80	9	(i) The Committee decided to inspect the various projects set up by the Haryana State Small Industries & Export Corporation at various stations out of Chandigarh. (ii) Framed certain points for discussion with the representatives of Haryana State Small Industries & Export Corporation in the light of the proceedings dated 19-7-79. (iii) The Committee appointed the Sub-Committees namely, Implementation Committee and Draft Committee.
4.	7-5-80	9	(i) The Committee passed condolence resolution in respect of death of the mother of Ch. Ude Singh Dalal, M.L.A. (ii) The Committee decided to visit the Raw material depots of Haryana State Small Industries & Export Corporation at Ambala City, Haryana Emporium, Ambala Cantt. Leather goods and raw depots etc. (iii) The Committee decided to have a brief resume of all projects which the Committee would like to inspect during tour. (iv) The Committee decided that the questionnaire being framed by Lok Sabha and of other State Legislatures for obtaining material from respective Public Undertakings for general scrutiny by the Committee, be asked for.
5.	8-5-80	8.	Oral examination of the representatives of Haryana State Small Industries & Export Corporation in respect of general working of the Corporation.

1	2	3	4
6.	14-5-80	8	(i) Reviewed last year's proceedings of Haryana State Small Industries & Export Corporation. (ii) The Committee approved the questionnaire for sending to all the Corporations/Boards.
7.	21-5-80	8	(i) Scrutinised the proceedings of the Committee for the year 1979-80 in respect of Haryana State Handloom & Handicrafts Corporation. (ii) Decision taken to examine the Haryana Tourism Corporation after the Haryana State Small Industries & Export Corporation.
8.	4-6-80	8	(i) Scrutinised the proceedings of the meeting dated 23-8-79 in respect of Haryana State Handloom & Handicrafts Corporation. (ii) Formulated tour programme to inspect the various projects of Haryana State Handloom & Handicrafts Corporation from 16-6-80 to 20-6-80.
9.	5-6-80	7	(i) Discussion with the representatives of Haryana Handloom & Handicrafts Corporation. (ii) Scrutinised the proceedings of the Committee for the year 1979-80 in respect of Haryana State Handloom & Handicrafts Corporation. (iii) Formulated tour programme of the Committee to inspect various centres of Haryana State Handloom & Handicrafts Corporation.
10.	11-6-80	8	Scrutinised the proceedings of meeting of the Committee held on 11-7-79, in respect of Haryana Tourism Corporation and formulated points for discussion.
11.	16-6-80	6	Inspection of Govt. Girls Carpet & Drugget Training Centre, Wholesale Depot and site of the Export Production Project at Panipat and oral examination of the representatives of Haryana State Handloom & Handicrafts Corporation.
12.	17-6-80	6	Inspection of Collective Weaving Centres at Gohana, Sonapat, Weaving Centre Kharkhoda and Emporium at Karol Bagh, Delhi.
13.	18-6-80	7	Inspection of Collective Weaving Centre, Hansi, Textile Development Centre, Hansi and Weaving Centre, Bhiwani.
14.	19-6-80	7	Inspection of Collective Weaving Centre, Narnaul.

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15.	20-6-80	7	Inspection of— Collective Weaving Centre, Morni Hills, Building of High School at Morni Hills, Collective Weaving Centre, Bilas Pur and meeting with the representatives of the Villages in P.W.D. Rest House, Morni Hills.
16.	25-6-80	5	Passed condolence resolutions in respect of Sh. V.V. Giri, Ex-President of India, Sh. Sanjay Gandhi and Sh. D.P. Gupta, Managing Director of Haryana Handloom & Handicrafts Corporation.
17.	26-6-80	6	Drafted part of the Report on the Haryana State Handloom & Handicrafts Corpo- ration.
18.	2-7-80	7	Scrutinised the proceedings for the year 1980-81 in respect of Haryana State Hand- loom & Handicrafts Corporation.
19.	3-7-80	7	Discussion regarding replies received from various Corporations and chalking out the programme.
20.	16-7-80	6	Oral examination of the representatives of Haryana State Handloom & Handicrafts Corporation.
21.	17-7-80	8	Resumption of oral examination of the representatives of the Haryana State Hand- loom & Handicrafts Corporation.
22.	18-7-80	7	Resumption of oral examination of the representatives of the Haryana Handloom & Handicrafts Corporation at their Head Office at Chandigarh.
23.	23-7-80	8	Tour programme drawn up to visit other States for on-the-spot study.
24.	24-7-80	6	Drafted part of the Report on Haryana State Handloom and Handicrafts Corporation. Resumption of oral examination of the representatives of Haryana State Handloom & Handicrafts Corporation.
25.	30-7-80	8	Resumption of oral examination of the representatives of Industries Department/ Haryana State Handloom & Handicrafts Corporation.
26.	31-7-80	8	Resumption of oral examination of the representatives of Industries Department/ Haryana Financial Corporation.
27.	6-8-80	7	Resumption of oral examination of the representatives of the Haryana Financial Corporation.
28.	7-8-80	7	(i) Oral examination of the representatives of the Social Welfare Department/ Haryana Harijan Kalyan Nigam in respect of para 7.12 of the Report of the Comptroller and Auditor General of India for the year 1974-75.

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			(ii) Oral examination of the representatives of the Industries Department/Haryana State Small Industries & Export Corporation in respect of para 7.13 of the Report of the Comptroller and Auditor General of India for the year 1974-75.
29.	14-8-80	9	Oral examination of the representatives of Industries Department/Haryana Financial Corporation.
30.	20-8-80	8	Oral examination of the representatives of Industries Department/Haryana State Handloom & Handicrafts Corporation.
31.	21-8-80	7	Resumption of oral examination of the representatives of Industries Department/Haryana State Small Industries & Export Corporation.
32.	22-8-80	9	(i) Oral examination of the representatives of Dairy Development Department/Haryana Dairy Development Corporation regarding paras 6.19 and 6.20 of the Report of the Comptroller and Auditor General of India for the year 1975-76. (ii) Oral examination of the representatives of Irrigation Department/Haryana State Minor Irrigation (Tubewells) Corporation regarding para 6.21 of the Report of the Comptroller and Auditor General of India for the year 1975-76.
33.	27-8-80	8	Oral examination of the representatives of Tourism Department/Tourism Corporation postponed due to their inability to attend the meeting. However, some questions were framed for eliciting written information from Tourism Department.
34.	28-8-80 (1st sitting)	7	Oral examination of the representatives of Industries Department/Haryana State Industrial Development Corporation.
35.	28-8-80 (2nd sitting)	7	Resumption of oral examination of the representatives of Power Department/Haryana State Electricity Board.
36.	29-8-80	7	Oral examination of the representatives of Industries Department/Haryana Agro-Industries Corporation.
37.	3-9-80	7	(i) Oral examination of the representatives of Haryana Financial Corporation. (ii) On the spot study of the Project/Centres at Panchkula, Yamunanagar and Jagadhri.
38.	4-9-80	7	Discussion with the representatives of Haryana Financial Corporation and on-the-spot study of the Projects/Centres at Ambala and Karnal.

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39.	5-9-80	7	Discussion with the representatives of Haryana Financial Corporation and on-the-spot study of the Projects/Centres at Karnal, Gharunda and Panipat.
40.	10-9-80	7	Oral examination of the representatives of Agriculture Department/Haryana Agricultural Marketing Board.
41.	11-9-80 (1st sitting)	5	Resumption of oral examination of the representatives of the Agriculture Department/Haryana Agricultural Marketing Board.
42.	11-9-80 (2nd sitting)	4	Resumption of oral examination of the representatives of Tourism Department/Haryana Tourism Corporation.
43.	12-9-80	7	Oral examination of the representatives of Dairy Development Department/Haryana Dairy Development Corporation in respect of paragraphs 6.19 and 6.20 of the Report of the Comptroller and Auditor General of India for the year 1975-76.
44.	17-9-80	8	Oral examination of the representatives of Agriculture Department/Haryana Agro-Industries Corporation in respect of para 6.18 of the Report of the Comptroller and Auditor General of India for the year 1975-76.
45.	18-9-80	7	Discussion in respect of Tour Programme commencing from 21-9-80.
46.	21-9-80	7	The Committee approved the questionnaire framed by the Adhoc Committee constituted to formulate questionnaire for the Public Undertakings Committee and discussed the points to be discussed with various Corporations/Boards of different States.
47.	23-9-80	7	(i) Discussion with the Incharge of the Emporium of Haryana Handloom & Handicrafts Corporation at Madras. (ii) Discussion with the Committee on Public Undertakings of Tamil Nadu Legislative Assembly, Madras, on matters of common Interest. (iii) Discussion with the Managing Director of Tamil Nadu Handicrafts Corporation, Madras.
48.	24-9-80	7	(i) Discussion with the special officer of Tamil Nadu Handloom Weavers Co-operative Societies, Madras. (ii) Discussion with the Chairman-cum- Managing Director, Tamil Nadu Industrial Development Corporation.

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49.	26-9-80	7	(i) Meeting with the Committee on Public Undertakings of Maharashtra at Bombay, on matters of various common interests.
		7	(ii) Discussion with the officers of the Maharashtra Industrial Development Corporation, at Bombay.
50.	27-9-80	7	Discussion with the officers of the Regional office of the Maharashtra Industrial Development Corporation at Chhinchwad (Near Pune) on matters of common interests.
51.	28-9-80	7	Discussion (at Bombay) on points of common interest to be discussed with the representatives of various Corporations in Gujarat and Rajasthan and with the Committees on Public Undertakings of Gujarat and Rajasthan Legislative Assembly.
52.	29-9-80	7	(i) Meeting with the Committee on Public Undertakings of Gujarat Legislative Assembly on matters of common interest at Gandhi Nagar.
			(ii) Discussion with the officers of the Gujarat Dairy Development Corporation Ltd., at Gandhi Nagar.
53.	30-9-80	7	(i) Discussion with the representatives of Gujarat Housing Board, Ahmedabad.
			(ii) Discussion with the representatives of Gujarat Agro-Industries Corporations, Ahmedabad.
54.	1-10-80	7	(i) Discussion with the representatives of Gujarat Tourism Development Corporation at Modhera District Mahesana (Gujarat).
			(ii) Discussion with the representatives of Dudhsagar Dairy at Mahesana (Gujarat).
55.	2-10-80	7	Discussion with the Tourist Officer-cum-Incharge of the Teej Tourist Complex at Jaipur.
56.	3-10-80	7	(i) Discussion with the officers of Handloom & Handicrafts Corporation and Export Corporation of Rajasthan at Jaipur.
			(ii) Discussion with the officers of the Rajasthan State Minerals Development Corporation Ltd., at Jaipur.
			(iii) Discussion with the Public Undertakings Committee of Rajasthan at Jaipur on matters on common interest.
57.	5-10-80	6	Review of the proceedings of the meetings held during the course of tour of Tamil Nadu, Maharashtra, Gujarat and Rajasthan States at New Delhi.

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58.	8-10-80	8	Oral examination of the Tourism Department/Haryana Tourism Corporation was postponed due to the inability of attending the meeting by the representatives of the Tourism Department/Tourism Corporation.
59.	9-10-80	8	(i) Informal discussion, with the officers of the Tourism Corporation, Haryana at Uchana Lake (Karnal). (ii) Meeting and discussion on matters of common interest with the committee on Public Undertakings of Rajasthan Legislative Assembly at Uchana Lake.
60.	15-10-80	8	Drafted part of Report in respect of Haryana State Handloom & Handicrafts Corporation.
61.	16-10-80	7	Resumption of oral examination of the representatives of the Agriculture Department/ Haryana State Agricultural Marketing Board.
62.	21-10-80	6	Resumption of oral examination of the representatives of Industries Department/ Haryana State Handloom & Handicrafts Corporation.
63.	22-10-80	8	Resumption of oral examination of the representatives of Power Department/ Haryana State Electricity Board.
64.	29-10-80	6	Resumption of oral examination of the representatives of Industries Department/ Haryana State Handloom & Handicrafts Corpn.
65.	30-10-80	7	Oral examination of the representatives of Housing Department/Haryana Housing Board.
66.	6-11-80	7	Oral examination of the representative of the Agriculture Department/Haryana Land Reclamation and Development Corporation.
67.	12-11-80	8	Oral examination of the representatives of the Agriculture Department/Haryana agro Industries Corporation
68.	18-11-80	7	Oral examination of the representatives of Industries Department/Haryana Minerals Ltd.
69.	24-11-80	7	Discussion on matters of common interest with the Committee on Public Undertakings of Tamil Nadu.
70.	2-12-80	8	Resumption of oral examination of the representatives of Industries Department/ Haryana Minerals Ltd.
74.	10-12-80	8	Resumption of oral examination of the representatives of Agriculture Depart-

1	2	3	4
			ment/Haryana Land Reclamation and Development Corporation.
72.	23-12-80	6	Drafted part of report in respect of Haryana State Handloom & Handicrafts Corporation.
73.	24-12-80	7	Resumption of oral examination of the representatives of Industries Department/Haryana Financial Corporation.
74.	31-12-80	7	Oral examination of Industries Department/Haryana State Small Industries & Export Corporation.
75.	1-1-81	7	(i) Resumption of oral examination of the representatives of Industries Department/Haryana Minerals Ltd. (ii) Discussion with A.G. Haryana regarding the working of the Committee on Public Undertakings.
76.	7-1-81	6	Oral examination of the representatives of Agriculture Department/Haryana Warehousing Corporation.
77.	8-1-81	6	(i) Resumption of oral examination of the representatives of Industries Department/Haryana State Small Industries & Export Corporation. (ii) Oral examination of the representatives of Industries Department/Haryana Breweries Ltd.
78.	14-1-81	6	Resumption of oral examination of the representatives of Industries Department/Haryana State Handloom & Handicrafts Corporation.
79.	15-1-81	4	Resumption of oral examination of the representatives of Industries Department/Haryana Minerals Ltd.
80.	21-1-81	7	Discussion with the representatives of Haryana Economic & Statistical Organisation.
81.	22-1-81	7	Resumption of oral examination of the representatives of Industries Department/Haryana Financial Corporation.
82.	28-1-81	7	(i) Oral examination of the representatives of Agriculture Department/Haryana Seeds Development Corporation. (ii) Oral examination of the representatives of Industries Department/Haryana Matches Ltd.
83.	29-1-81	7	(i) Oral examination of the representatives of Industries Department/Haryana Tanneries Ltd., Jind.

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			(ii) Oral examination of the representatives of the Local Govt. Department/Kurukshetra Development Board.
84.	4-2-81	7	(i) Resumption of oral examination of the representatives of Industries Department/Haryana State Handloom & Handicrafts Corporation. (ii) Oral examination of the representatives of Irrigation Department/Haryana State Minor Irrigation (Tubewells) Corporation.
85.	5-2-81	7	(i) Resumption of oral examination of the representatives of Industries Department/Haryana State Small Industries & Export Corpn. (ii) Resumption of oral examination of the representatives of Industries Department/Haryana Warehousing Corporation.
86.	19-2-81	5	(i) Resumption of oral examination of the representatives of Local Govt. Department/Kurukshetra Development Board. (ii) Resumption of oral examination of the representatives of Industries Department/Haryana Financial Corporation.
87.	25-2-81	8	Drafted a part of report relating to the Haryana Handloom & Handicrafts Corporation.
88.	26-2-81	7	Drafted a part of report relating to the Haryana State Handloom & Handicrafts Corporation.
89.	3-3-81	6	Drafted a part of report relating to the Haryana State Handloom & Handicrafts Corporation.
90.	27-3-81	5	Finalised report in respect of Haryana State Handloom & Handicrafts Corporation.

4. Meeting at places other than Chandigarh

I. The Committee inspected the following Centres set up by the Haryana State Handloom & Handicrafts Corporation—

- (i) The Govt. Girls Carpet & Drugget Centre, Wholesale Depot, Export Production Project and the Land required for the Handloom & Handicrafts Corporation at Panipat on 16-6-80;
- (ii) Collective Weaving Centre Gohana, Collective Weaving Centre Sonapat, Weaving Centre Khurkhoda and Weaver Emporium Karol Bagh, New Delhi on 17-6-80;
- (iii) Collective Weaving Centre Hansi, Textile Development Centre Hansi and Weaving Centre at Bhiwani on 18-6-80;

- (iv) Collective Weaving Centre at Narnaul on 19-6-80; and
- (v) Collective Weaving Centre at Morni Hills, Building of High School of Morni Hills and Collective Weaving Centre at Bilaspur on 20-6-80.

II. The Committee made an on-the-spot study of certain Projects/Centres where the Haryana Financial Corporation has given loans to Private Entrepreneurs at Panchkula, Yamunanagar and Jagadhri on 3-9-80.

The Committee Held its meeting at Haryana Bhawan, New Delhi on 21-9-80 and approved the questionnaire framed for discussion with their counter-parts during the course of their tour to Tamil Nadu, Maharashtra, Gujarat and Rajasthan. The Committee also discussed the points to be discussed with the various Corporations/Boards of different States.

The Committee during the course of their tour to the State of Tamil Nadu, Maharashtra, Gujarat and Rajasthan from 23rd September, 1980 to 5th October, 1980 held discussion with their counter-parts on matters of common interests and had the opportunity to study and discuss the working of the following Corporations :-

- Emporium of Haryana Handloom & Handicrafts Corporation, Madras;
- Tamil Nadu Handicrafts Corporation, Madras;
- Tamil Nadu Handloom Weavers Co-operative Societies, Madras;
- Tamil Nadu Industrial Development Corporation;
- Maharashtra Industrial Development Corporation, Bombay;
- Gujarat Dairy Development Corporation Ltd., Gandhi Nagar;
- Gujarat Housing Board, Ahmedabad;
- Gujarat Agro-Industries Corporation, Ahmedabad;
- Gujarat Tourism Development Corporation, at Modhera District Mehsana (Gujarat);
- Dudhsagar Dairy at Mehsana (Gujarat);
- Teej Tourist Complex at Jaipur;
- Handloom & Handicrafts Corporation and Export Corporation of Rajasthan at Jaipur; and
- Rajasthan State Minerals Development Corporation Ltd., at Jaipur.

Report Presented

- 5. The Fourth Report of the Committee on Public Undertakings of Haryana State Handloom & Handicrafts Corporation Ltd., Chandigarh

for the year 1980-81 was presented to the House on the 28th March, 1981.

Proceedings

6. A record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

Committee on Estimates

1. The Committee consisted of nine members of the Haryana Vidhan Sabha who were elected by the Vidhan Sabha on the 12th April, 1980 according to the principle of proportional representation by means of single transferable vote.

2. Chaudhri Rajinder Singh was appointed by the Speaker to be the Chairman of the Committee.

3. The Committee held 57 sittings (41 at Chandigarh and 16 at other places). The names of the members and the numbers of meetings attended by each of them are shown in the table below :—

Sr. No.	Name of Members	No. of meetings attended
1.	Shri Rajinder Singh	48
2.	Shri Bhag Mal	48
3.	*Shri Des Raj	47
4.	Shri Gulzar Singh	57
5.	Shri Jai Narain Verma	53
6.	Shri Mani Ram	33
7.	Shri Peer Chand	42
8.	Shri Shakrullah	51
9.	Shri Surender Singh	15

*Shri Des Raj on his appointment as Cabinet Minister ceased to be Member of the Committee w.e.f. 14-1-1981.

Meetings held and the business transacted

4. The dates of meetings, the number of members present and the business transacted at each meeting are given below :—

Sr. No.	Date	No. of Members present	Business transacted
1	2	3	4
1.	24-4-80	9	The Secretary addressed the Committee and explained its scope and function.

1	2	3	4
2.	2-5-80	9	Scrutiny of replies received from the Dairy Development Department for implementation of recommendations.
3.	7-5-80	9	Do
4.	14-5-80	8	Do
5.	21-5-80	9	Oral examination of the representatives of the Dairy Development Deptt. regarding implementation of recommendations.
6.	4-6-80	8	Oral examination of the Dairy Development Department.
7.	11-6-80	9	Do
8.	17-6-80	7	Scrutiny of replies received from the Tourism, Industries and Transport Departments regarding implementation of recommendations in various previous reports of the Committee.
9.	24-6-80	5	Passed condolence resolutions on the sad demise of Sarvashri V.V.Giri, Sanjay Gandhi and the Chief flying Instructor.
10.	7-7-80	5	Examined supplementary Estimates for the year 1980-81 (1st Instalment) and prepared its report for presentation to the House.
11.	20-7-80	6	Oral examination of the representatives of the Transport Department.
12.	21-7-80	6	Scrutiny of the replies received from the Sports Department regarding implementation of the recommendations of the Committee in its various reports.
13.	28-7-80	8.	Resumption of oral examination of the Transport Department regarding implementation of recommendations of the Committee relating to the said Department.
14.	4-8-80	5	(i) Do (ii) Scrutiny of material received from the Cooperation Department and framed the Questionnaire thereon.
15.	11-8-80	6	Scrutiny of material received from the Cooperation Department and framed the questionnaire, thereon.
16.	21-8-80	7	Do
17.	27-8-80	7	Scrutiny of material received from the Food & Supplies Department and framed the questionnaire thereon.
18.	3-9-80	7	(i) Reconsidered the questionnaire framed earlier in respect of the Cooperation Department;

1	2	3	4
			(ii) Prepared spots study tour programme within the state for inspecting Haryana Roadways Depots.
			(iii) Resumption of framing the questionnaire in respect of Food and Supplies Department on its Budget Estimates for the year 1980-81.
19.	10-9-80	7	Do
20.	15-9-80	7	Discussed points regarding spot study tour for inspection of Haryana Roadways Depots in the Haryana State.
21.	15-9-80	7	Meeting with the General Manager, Haryana Roadways Depot, Yamuna Nagar.
22.	15-9-80	7	Meeting with the General Manager, Haryana Roadways Depot, Ambala City.
23.	16-9-80	7	Meeting with the General Manager, Haryana Roadways Depot, Karnal.
24.	17-9-80	7	Meeting with the General Manager, Haryana Roadways Depot, Sonapat.
25.	18-9-80	7	(i) Inspected Haryana Roadways Depot, Gurgaon Kingsway Camp, Delhi.
			(ii) Review of points coming to the notice of the Committee during its spot study tour to various Depots of Haryana Roadways.
26.	24-9-80	7	Scrutiny of the reply received from the Govt. in respect of Para 15 of its Report for the year 1974-75.
27.	30-9-80	9	Oral examination of the representatives of the Cooperation Deptt. regarding action taken by the said Deptt. for implementation of recommendations contained in the Report of the Committee for the year 1974-75.
28.	8-10-80	8	Do
29.	13-10-80	7	Scrutiny of the quarterly progress reports of quarter ending on 30-6-80 of the Police and Health Departments of the Haryana Government with regard to implementation of the recommendations of the Committee.
30.	22-10-80	7	Scrutiny of the replies received from the Health Department in respect of implementation of recommendations of its Report for the year 1974-75 and discussion with the Representatives of the said Department in that regard.
31.	29-10-80	8	Scrutiny of the replies received from the Sports Department regarding implementation of recommendations of the Report of the Committee for the year 1976-77.

1	2	3	4
32.	10-11-80	7	Consideration of the letter received from S.T.C., Haryana.
33.	10-11-80	7	Meeting with the General Manager Haryana Roadways Depot, Kaithal.
34.	10-11-80	7	Meeting with the General Manager, Haryana Roadways Depot, Jind.
35.	11-11-80	5	Meeting with the General Manager, Haryana Roadways Depot, Sirsa.
36.	11-11-80	6	Meeting with the General Manager, Haryana Roadways Depot, Hissar.
37.	12-11-80	6	Meeting with the General Manager, Haryana Roadways Depot, Bhiwani.
38.	12-11-80	5	Meeting with the General Manager, Haryana Roadways Depot, Rohtak.
39.	13-11-80	6	Discussion with the Representatives of the Transport Department.
40.	18-11-80	6	Discussion with the Estimates committee of the Tamil Nadu Legislature on points of common interests.
41.	26-11-80	7	Scrutiny of the material received from the Cooperation Department in respect of its Budget Estimates for the year 1980-81.
42.	3-12-80	6	Discussed the various points in connection with the inspection tour of the Haryana Roadways Depots in the State.
43.	3-12-80	6	Meeting with the General Manager, Haryana Roadways Depot at Chandigarh.
44.	4-12-80	6	Meeting with the General Manager, Haryana Roadways Depot, Gurgaon.
45.	5-12-80	6	Meeting with the General Manager, Haryana Roadways Depot, Rewari.
46.	6-12-80	6	Discussion with the Transport Department authorities regarding points coming to the notice of the Committee during its inspection of Haryana Roadways Depots in the State.
47.	9-12-80	6	Examined supplementary Estimates for the year 1980-81 (2nd Instalment) and prepared its Report for presentation to the House.
48.	26-12-80	5	Scrutiny of the material received from the Cooperation Department for discussion with the Departmental representative in one its subsequent meetings.
49.	31-12-80	7	Framed the points for discussion with its Sister Committees during its tour of other States.

1	2	3	4
50.	5-1-81	8	Scrutiny of the material received from the Cooperation Department for framing relevant points of discussion with the Departmental Representatives.
51.	13-1-81	9	Oral examination of the representatives of the Cooperation Department.
52.	20-1-81	8	Do
53.	27-1-81	8	Do
54.	2-2-81	6	Scrutiny of the material received from the Cooperation Department in respect of Budget Estimates for the year 1980-81.
55.	2-3-81	6	Oral examination of the representatives of the Cooperation Department in respect of Budget Estimates for the year 1980-81.
56.	3-3-81	6	Drafted and finalised its 13th Report for the year 1980-81.
57.	6-3-81	5	Examined the supplementary Estimates for the year 1980-81 (3rd Instalment) and prepared its Report for presentation to the House.

Reports Presented

During the period under review the Committee presented the following reports to the House :-

Sr. No.	By whom presented	Date of Presentation	Subject
1.	Chairman Estimates Committee	8-7-80	Report of the Estimates Committee on the supplementary Estimates (1st Instalment) 1980-81.
2.	Do	15-12-80	Report of the Estimates Committee on the supplementary Estimates (2nd Instalment) 1980-81.
3.	Do	13-3-81	Report of the Estimates Committee on the supplementary Estimates (3rd Instalment) 1980-81.
4.	Do	25-3-81	Thirteenth Report of the Estimates Committee for the year 1980-81 was laid on the Table of the House.

Meetings at places other than Chandigarh

The Committee held its meetings at various places during its spot study tour for inspecting the Haryana Roadways Depots and functioning of the Transport Department. The Committee visited the Haryana Roadways Depots at Ambala, Yamuna Nagar, Karnal, Sonapat, Kaithal, Jind, Sirsa, Hissar, Bhiwani, Rohtak, Gurgaon, Rewari and

various Sub-Depots and Bus stands. The Committee also hold its meetings in Haryana Bhawan, New Delhi. Thus 16 meetings were held by it at places other than Chandigarh.

Proceedings

A record of proceedings of each meeting has been kept in the Haryana Vidhan Sabha Secretariat.

The Committee on the Welfare of Scheduled Castes and Scheduled Tribes

The Committee on the Welfare of Scheduled Castes and Scheduled Tribes consisting of Nine Members for the year 1980-81 were constituted on 15th April, 1980, according to the principle of proportional representation by means of the single transferable vote. Capt. Mange Ram was appointed Chairman of the Committee by the Speaker. The Committee held 40 sittings during its term ending 31st March, 1981.

The names of the members of the Committee are given below column 3 show the number of meetings attended by each member out of the total number of 40 meetings held during the period under review :—

Sr. No.	Name of Member	Number of meetings attended
1.	Capt. Mange Ram	39
2.	Shri Bhagi Ram	40
3.	Shri Ishwar Singh	3
4.	Shri Jai Narain Khundia	40
5.	Shri Lehri Singh	25
6.	Shri Narain Singh	33
7.	Shri Prit Singh Rathee	33
8.	Shri Raghu Nath Goyal	36
*9.	Shri Ram Kishan	6

*Rao Bansi Singh

7

*Elected on 16-12-1980 in place of :—

Shri Ram Kishan

He ceased to be member of the Committee on his appointment as Chief Parliamentary Secretary w.e.f. 30-7-1980.

Meetings held and Business transacted

The dates of meetings, the number of members present and the business transacted at each meeting are given below :-

Sr. No.	Date of meeting	Number of Member present	Business transacted
1	2	3	4
1.	5th May, 1980	8	(i) Scope and function of the Committee were explained.
			(ii) Selection of Departments for Examination.
2.	13th May, 80	7	(i) Selection of Departments for Examination.
			(ii) Scrutiny of previous reports for implementations.
3.	20 th May, 80	8	Implementation of recommendations contained in the First Report.
4.	27th May, 80	8	Oral examination of the representative of the Transport and Education Deptts. in respect of implementation of recommendations contained in the 1st Report.
5.	3rd June, 80	6	Scrutiny of the Replies received from Education Deptt. in respect of implementation of recommendations contained in the 1st Report.
6.	10th June, 80	8	Scrutiny of the replies received from the Transport Deptt. in respect of implementation of recommendations contained in the 1st Report.
7.	17th June, 80	7	Scrutiny of the replies received from Education and Transport Departments in respect of implementation of General recommendations contained in the 1st Report.
8.	24th June, 80	6	Passed condolence resolution on the sad demise of late Shri Sanjay Gandhi, M.P. and late Shri V.V. Giri, Ex-President of India.
9.	1st July, 80	7	Resumption of scrutiny of the replies received from Education and Transport Deptts. in respect of implementation of General recommendations contained in the 1st Report.
10.	22nd July, 80	6	Framed questionnaire on the material received from Town and Country Planning Department.
11.	29th July, 80	6	Framed questionnaire on the material received from Printing and Stationery Department.
12.	5th August, 80	5	Resumption of scrutiny of the replies received from the Education Deptt. in

1	2	3	4
			respect of implementation of recommendations contained in 1st Report.
13.	12th August, 80	7	Framed questionnaire on the material received from the Forest Department.
14.	21st August, 80	7	Scrutiny of the recommendations/ observations regarding implementation of recommendation contained in 2nd Report in respect of Police Department & framed a Questionnaire.
15.	27th August, 80	4	Oral examination of the representative of Police Deptt. regarding implementation of recommendations contained in 2nd Report.
16.	3rd Sept., 80	5	Scrutiny of the replies received from the Revenue Deptt. in respect of implementation of recommendations contained in 2nd Report.
17.	9th Sept., 80	8	Oral examination of the representatives of the Revenue Deptt. in respect of implementation of recommendations contained in 2nd Report.
18.	17th Sept., 80	6	Oral examination of the representatives of the various Deptts. regarding implementation of general recommendations contained in 2nd Report.
19.	23rd Sept., 80	7	Framed questionnaire on the material received from the Development and Panchayats Department.
20.	30th Sept., 80	6	Discussion regarding tour programme to visit the various projects/centres set up by Social Welfare Department in the State.
21.	7th Oct., 80	7	Oral examination of the representatives of the Town and Country Planning Deptt. in regard to reservation /representation of SC & ST in the Department.
22.	14 Oct., 80	5	Resumption of oral examination of the representatives of the Town and Country Planning Deptt. in regard to reservation/ representation of SC & ST in the Deptt.
23.	22nd Oct., 80	6	Resumption of oral examination of the representatives of the Town and Country Planning Deptt. in regard to reservation/ representation of SC & ST in the Deptt.
24.	29th Oct., 80	7	Oral examination of the representatives of the Printing and Stationery Deptt. in regard to reservation/representation of SC & ST in the Department.
25.	10th Nov., 80	4	Resumption of oral examination of the representatives of the Printing and Stationery Deptt. in regard to reservation/representation of SC & ST in the Department.

1	2	3	4
26.	17th Nov., 80	6	Resumption of oral examination of the representatives of the Printing and Stationery Deptt. in regard to reservation/representation of SC & ST in the Department.
27.	25 th Nov., 80	7	Resumption of oral examination of the representatives of the Printing and Stationery Deptt. in regard to reservation/representation of SC & ST in the Department.
28.	1st Dec., 80	5	Scrutiny of Material received from the Printing & Stationery Department in regard to reservation/representation of SC & ST in the Department.
29.	8th Dec., 80	6	(i) Resumption of oral examination of the representatives of the Printing and Stationery Deptt. in regard to reservation/representation of SC & ST in the Department. (ii) Finalized the study tour programme of the Committee to various States in India.
30.	24th Dec., 80	7	Framed questionnaire on the material received from the Development and Panchayats Department, Haryana.
31.	2nd Jan., 1981	7	Framing of points of questionnaire to be discussed with the State Legislatures during the tour of the committee to be visited.
32.	10th Jan., 81	8	Resumption of framing a part of questionnaire to be discussed with State Legislatures proposed to be visited during the tour of the committee.
33.	14th Jan., 81	6	Discussion with sister Committee of Kerala State Legislature on matters of common interest.
34.	17th Jan., 81	6	Discussion with the officers of Social Welfare Department of Orissa State, on matters of common interest.
35.	20th Jan., 81	6	Discussion with the sister Committee of West Bengal State Legislatures on matters of common interest.
36.	23rd Jan., 81	8	Appraisal and discussion on the points discussed during the study tour with other State Legislatures.
37.	30th Jan., 81	8	Scrutiny of the material received from the Public Relations Department, Haryana.
38.	5th Feb., 81	8	Resumption of scrutiny of the material received from the Public Relations Deptt., Haryana.
39.	23rd Feb., 81	8	Drafting and Finalization of Report in respect of Town and Country Planning Department, Haryana.

1	2	3	4
40.	3rd March, 81	7	Drafting and Finalization of Report in respect of Printing and Stationery Department, Haryana.

Report Presented

During the period under review the Committee presented its 6th Report to the House on the 19th March, 1981 in respect of Town and Country Planning Department and Printing and Stationery Department, Haryana.

Proceedings

A record of the proceedings of the Committee has been kept in the Vidhan Sabha Secretariat.

Meeting at places other than Chandigarh

The Committee held its sittings on the 10th & 23rd January, 1981 at New Delhi to frame the points to be discussed with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of Kerala, Orissa and West Bengal Legislative Assemblies and appraisal of the tour and points discussed with the Committees of above mentioned States. The Committee held discussions with the Committee on the Welfare of S.C. & S.T. of Kerala Legislative Assembly at Trivandrum, Orissa Legislative Assembly at Bhubneshwar and West Bengal Legislative Assembly at Calcutta, on 14-1-1981 and 20-1-81 respectively, on matters of common interest and on procedural matters of the Committees of those States.

Committee on Government Assurances

1. The Committee on Government Assurances of the Haryana Vidhan Sabha for the year 1980-81 consisting of nine members was nominated on 29th April, 1980 and Ch. Karam Singh was nominated on 24th July, 1980 as a special invitee.

2. Shri Hira Nand Arya was appointed by the Hon'ble Speaker as Chairman of the Committee.

3. The Committee held in all 48 meetings out of which, 8 meetings were held at Delhi, Tajewala, Bombay, Panaji, Bangalore and Mysore. The names of the members and the number of meetings attended by each of them are shown in the table given below :—

Sr. No.	Name of Member	Number of meetings attended
1.	Shri Hira Nand Arya	39
2.	Ch. Gaya Lal	23
3.	Ch. Ishwar Singh	6
4.	Ch. Phusa Ram	37
5.	Ch. Ran Singh Mann	40
6.	Com. Shanker Lal	31
7.	Ch. Surender Singh	23
8.	Ch. Surinder Singh Aujla	25
9.	Ch. Narain Singh	37
Special Invitee :—		
10.	Ch. Karam Singh	33

Meetings held and business transacted

The dates of meetings, the number of members present and the business transacted at each meeting are given below :—

Sr. No.	Date of meeting	Number of Member present	Business transacted
1	2	3	4
1.	7th May, 1980	9	The Secretary explained to the committee its scope and function.
2.	15th May, 1980	6	Scrutiny of replies received from the Government in regard to the implementation of assurances.
3.	22nd May, 1980	4	Scrutiny of replies received from the Government in regard to the implementation of assurances.
4.	29th May, 1980	4	Scrutiny of replies received from the Government in regard to the implementation of assurances.
5.	5th June, 1980	7	Scrutiny of replies received from the Government in regard to the implementation of assurances.
6.	12th June, 1980	7	Scrutiny of replies received from the Government in regard to the implementation of assurances.
7.	19th June, 1980	7	The Committee orally examined the representatives of Excise and Taxation, Public Health and Sports Departments regarding implementation of assurances.
8.	26th June, 1980	7	<p>The Committee passed the following condolence resolutions :—</p> <p>"The Committee places on record its deep sense of sorrow and grief on the sad demise of Shri V.V. Giri Ex-president of India who fought throughout his life for the welfare of labour and weaker sections and offers its heartfelt condolence on this national loss, The Committee also places on record its deep sense of sorrow and grief on the sad, sudden and untimely death of Shri Sanjay Gandhi, M.P. who fought throughout his life tirelessly for the welfare of masses and down trodden people and offers its heartfelt condolence to the bereaved family.</p> <p>The Committee also places on record its deep sense of sorrow and grief on the sad, sudden and tragic death of Capt. Subhash Saxena, Chief flying instructor of Delhi Flying Club, who also perished in same aircraft along with Shri Sanjay Gandhi.</p>
9.	2nd July, 1980	7	The Committee orally examined the representative of Irrigation Department regarding Implementation of assurances.

1	2	3	4
10.	17th July, 1980	4	Scrutiny of replies received from the Government in regard to the implementation of assurances.
11.	21st July, 1980	5	The Committee framed the questionnaire in regard to various points of common interest for discussing the same with the sister Committees of the States to be visited.
12.	28th July, 1980	7	(i) The Committee considered the letter received from Ch. Sant Kanwar, M.L.A. regarding implementation of assurances. (ii) The Committee decided to undertake tour programme to other States.
13.	4th August, 1980	5	(i) The Committee approved the Tour programme, prepared by the office of Goa, Maharashtra and Karnataka. (ii) The Committee decided that the practice of sending the assurances to the Chief Secretary be stopped forthwith as recommended by the Committee in its report last year.
14.	11th August, 1980	5	(i) The Committee discussed and finalised the programme of the Committee with the Chief Engineer, Irrigation regarding their on the spot inspection of Tajewala and Hathni Kund projects. (ii) Scrutiny of assurances given by the Ministers on the floor of the House during the Budget Session 1980.
15.	12th August, 1980	4	General discussion with the representative of the Irrigation Department at the time of on the spot inspection of Tajewala and Hathni Kund project.
16.	18th August, 1980	8	Scrutiny of replies received from the Government in regard to the implementation of assurances.
17.	25th August, 1980	6	Reviewed the questionnaire meant for discussion with the sister Committees of the States to be visited.
18.	27th August, 1980	6	Meeting with the members of the Committee on Government Assurances of the Maharashtra Legislature Bombay and discussion on points of common interest.
19.	30th August, 1980	6	Meeting with the Committee on Government Assurances of Goa Legislative Assembly at Panaji and discussion on matters of common interest.
20.	2nd September, 1980	6	Meeting with the Committee on Government Assurances of the Karnataka Legislative Assembly and discussion on points of common interest.

1	2	3	4
21.	3rd September, 1980	6	The Committee reviewed the points at Mysore which were discussed in the meeting held on 2-9-80 with the Committee on Government assurances of Karnataka Legislative Assembly at Bangalore.
22.	6th September, 1980	7	The Committee consolidated and reviewed its experiences gained during its study tour of the States of Maharashtra, Goa and Karnataka.
23.	15th September, 1980	6	<p>(i) Scrutiny of replies received from the Government regarding implementation of assurances.</p> <p>(ii) Unanimously resolved that the Hon. Speaker be requested to accept the recommendations of the previous committee and discontinue the practice of sending the assurances to the Chief Secretary for seeking his comments.</p>
24.	22nd September, 1980	7	Scrutiny of the replies received from the Government regarding implementation of assurances.
25.	29th September, 1980	6	The Committee reviewed the implementation of the outstanding assurances mentioned in the 10th Report.
26.	6th October, 1980	8	The Committee orally examined the representatives of Education Department in regard to the implementation of assurances.
27.	13th October, 1980	8	<p>(i) The Committee considered the telegram received from the Maharashtra Legislature Secretariat and noted its contents.</p> <p>(ii) Scrutiny of replies received from the Government regarding the implementation of assurances.</p>
28.	22nd October, 1980	8	<p>(i) The Committee decided to discontinue the procedure of sending the statement of assurances to the Chief Secretary for seeking his comments to review of the recommendation made by the predecessor Committee and the decision of the Hon'ble Speaker.</p> <p>(ii) Scrutiny of replies received from the Government regarding implementation of assurances.</p>
29.	29th October, 1980	9	The Committee orally examined the representative of Excise and Taxation Department regarding implementation of assurances.
30.	4th November, 1980	6	Scrutiny of statement of assurances given by the Ministers during the Budget Session held in March, 1979.
31.	10th November, 1980	7	Scrutiny of statement of assurances given by the Ministers during the Budget Session held in March, 1979.

1	2	3	4
32.	18th November, 1980	5	Scrutiny of statement of assurances given by the Ministers during the Budget Session held in March, 1979.
33.	27th November, 1980	6	Scrutiny of statement of assurances given by the Ministers on the floor of the House during the Session held in September, 1979.
34.	3rd December, 1980	6	Scrutiny of statement of assurances given by the Ministers on the floor of the House during the Session held in September, 1979.
35.	8th December, 1980	4	Scrutiny of replies received from the Government in regard to the implementation of assurances.
36.	24th December, 1980	6	Scrutiny of replies received from the Government in regard to the implementation of assurances.
37.	30th December, 1980	5	The Committee orally examined the representatives of Agriculture Department regarding implementation of assurances.
38.	31st December, 1980	7	The Committee orally examined the representatives of Transport Department in regard to the implementation of assurances.
39.	6th January, 1981	7	The Committee considered the orders of the Hon'ble Speaker regarding summoning of a senior officer of the Government for expediting the implementation of assurances.
40.	14th January, 1981	5	The committee considered the D.O. letter received from the Chief Secretary to Government, Haryana and noted its comments.
41.	22nd January, 1981	7	(i) The committee orally examined the Chief Secretary to Government, Haryana regarding expeditious action for the implementation of assurances. (ii) The committee also orally examined the representative of the Transport Department in regarding to the implementation of assurances.
42.	29th January, 1981	7	Scrutiny of replies received from the Government in regard to the implementation of assurance.
43.	4th February, 1981	8	The Committee reviewed the assurances appearing in the Eleventh Report.
44.	13th February, 1981	2	No business was transacted for want of quorum.
45.	19th February, 1981	7	The committee reviewed the Eleventh Report.

1	2	3	4
46.	24th February, 1981	5	The Committee reviewed the assurances given by the Ministers during the Session held in February, March and September, 1979.
47.	3rd March, 1981	4	The Committee considered the draft Report.
48.	12th March, 1981	5	(i) The Committee drafted and finalised the Report. (ii) The Committee chose Sri Narain Singh to act as Chairman and authorised him to approve and sign the Report as the Chairman was under detention.

Presentation of the Report

Twelfth Report of the Committee on Government Assurances of the Haryana Vidhan Sabha was presented to the House on 19th March, 1981.

Meetings at places other than Chandigarh were held at Delhi, Tajewala, Bombay, Panaji, Bangalore and Mysore.

Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

Committee on Subordinate Legislation

The Committee consisting of seven members of the Haryana Vidhan Sabha, besides the Advocate General, Haryana, were nominated by the Speaker on the 29th April, 1980, vide notification No. HVS-LA (Sub-Leg)-1/80/43, dated the 29th April, 1980.

Ch. Partap Singh Thakran was appointed by the Speaker as Chairman of the Committee.

The Committee held 48 meetings. The name of the Members and number of meetings attended by each of them are shown in the following table :—

Sr. No.	Name of the Members	Number of meetings attended
1	2	3
1.	Ch. Partap Singh Thakran	41

1	2	3
*2.	Rao. Ram Narain	4
3.	Ch. Hari Chand Hooda	48
4.	Ch. Jagjit Singh Pohloo	35
5.	Dr. Kamla Verma	46
6.	S. Lachhman Singh	26
7.	Ch. Rajinder Singh	35
8.	Ch. Verender Singh	48
**9.	Sh. Birender Singh	3

*Shri Partap Singh Thakran resigned from the membership of the Committee with effect from 14th January, 1981 vide notification No. HVS-LA (Sub-Leg)-1/80/2, dated 30th January, 1981, on his appointment as Deputy Chairman, State Planning Board Haryana and in his place Rao Ram Narain was nominated as Chairman by the Speaker with effect from 31st January, 1981, vide notification No. HVS-LA (Sub-Leg)-1/80/81/8, dated the 2nd February, 1981, respectively.

**Sardar Lachhman Singh resigned from the membership of the Committee on his appointment as Minister with effect from the 14th January, 1981, vide notification No. HVS-LA (Sub-Leg)-1/80/2, dated the 30th January, 1981 and in his place Shri Birender Singh was nominated as member of the Committee by the Speaker with effect from 31st January, 1981 vide notification No. HVS-LA (Sub-Leg)-1/80/81/8, dated the 2nd February, 1981.

SELECTION OF RULES FOR SCRUTINY FRAMED UNDER THE VARIOUS ACTS

The Committee selected the following Acts for the scrutiny of Rules framed there under :—

1. The Haryana Ceiling on Land Holdings Act, 1972.
2. The Police Act.
3. The Haryana General Sales Tax Act, 1973.
4. The Punjab Excise Act., 1914.
5. The Haryana Public Moneys (Recoveries of Dues) Act, 1979.
6. All the orders issued by the State Government under the Essential Commodities Act, 1955.
7. Scrutiny of rules framed under the Haryana Legislative Assembly (Facilities to Members) Act, 1979.

8. The Haryana Private Colleges (Taking over of Management) Act, 1978.
9. Rules framed under the Haryana Affiliated Colleges (Security of Service) Act, 1979.
10. The Punjab Land Revenue Act, 1887.
11. The East Punjab Improved Seeds and Seedlings Act, 1949.
12. The Faridabad Complex (Regulation and Development) Act, 1971.
13. The Haryana Industrial Estates (Development and Regulation) Act, 1974.
14. The Punjab Livestock and Birds Diseases Act, 1948.
15. The Haryana Home Guards Act, 1974.
16. The Punjab Occupancy Tenants (Vesting of Proprietary Rights) Act, 1952.
17. The Punjab Land Revenue (Surcharge) Act, 1954.
18. The Haryana Prohibition of Smoking in Cinema and Theatre Halls Act, 1974.
19. The Haryana Anatomy Act, 1974.
20. The Kurukshetra University Act, 1956.
21. The Rohtak University Act, 1975.
22. The Haryana Race-Courses Licensing Act, 1976.
23. The Haryana Dowry Prohibition Act, 1976.
24. The Punjab Gram Panchayat Act, 1952.
25. The Punjab Co-operative Societies Act, 1961.
26. Scrutiny of rules framed under the Punjab Tenancy Act, 1887 (Rules Reced).
27. The Haryana Municipal Act, 1973.
28. The Punjab Prohibition of Cow Slaughter Act, 1955. (Punjab Act No. 15 of 1956).
29. The Haryana Veterinary Council Act, 1976.

RULES SCRUTINISED

The Committee scrutinized the following rules :—

1. The Haryana Ceiling on Land Holdings Rules, 1973 and the Haryana Utilisation of Surplus and other Areas Scheme, 1976, framed under the Haryana Ceiling on Land Holdings Act, 1972.
2. The Punjab Cooperative Societies Rules, 1963, framed under the Punjab Cooperative Societies Act, 1961.
3. The Haryana General Sales Tax Rules, 1975, framed under the Haryana General Sales Tax Act, 1973.
4. The Haryana Home Guards Rules, 1980, framed under the Haryana Home Guards Act, 1974.
5. The Haryana Prohibition of Cow Slaughter, Rules, 1972, framed under the Punjab Prohibition of Cow Slaughter Act, 1955.
6. The Haryana Private Colleges (Taking over of Management) Rules, 1979, framed under the Haryana Private Colleges (Taking over of Management) Act, 1978.
7. The Haryana Affiliated Colleges (Scrutiny of Service) Rules, 1980, framed under the Haryana Affiliated Colleges (Security of Service) Act, 1979.
8. The Haryana Legislative Assembly (Facilities to Members) Rules, 1979, framed under the Haryana Legislative Assembly (Facilities to Members) Act, 1979.
9. The Punjab Improved Seeds and Seedlings Rules, 1950, framed under the East Punjab Improved Seeds and Seedlings Act, 1949.

Meetings held and business transacted

The dates of meetings, the number of members present and the business transacted at each meeting are given below :—

Sr. No.	Date of meeting	Number of members present	Business transacted
1	2	3	4
1.	6th May, 1980	6	<ol style="list-style-type: none"> 1. Condolence resolution on the sad demise of Marshal Jesip Brox Tito, President of Ydgoslavia, was passed. 2. Scope and function of the committee. 3. Appraisal of the work done by previous Committee. 4. Selection of Rules for scrutiny.

1	2	3	4
2.	13th May, 1980	5	Scrutiny of the Haryana Legislative Assembly (Facilities to Members) Rules, 1979, framed under the Haryana Legislative Assembly (Facilities to Members) Act, 1979.
3.	19th May, 1980	6	Resumption of scrutiny of the Haryana Legislative Assembly (Facilities to Members) Rules, 1979 framed under the Haryana Legislative Assembly (Facilities to Members) Act, 1979.
4.	24th May, 1980	6	1. Discussion regarding scrutiny of rules framed by the State Government under State Acts falling under the State List-II of the Seventh Schedule and State/Central Acts falling under the concurrent list-III of the Seventh Schedule of the Constitution. 2. Scrutiny of the Haryana Private colleges (Taking over of Management) Rules, 1980, framed under the Haryana Private Colleges (Taking over of Management) Act, 1978.
5.	30th May, 1980	7	Oral examination of the Chief Secretary to Government, Haryana, in respect of the Haryana Legislative Assembly (Facilities to Members) Rules, 1979, framed under the Haryana Legislative Assembly (Facilities to Members) Act, 1979.
6.	4th June, 1980	7	Scrutiny of Punjab Gram Panchayat Rules, 1965, framed under the Punjab Gram Panchayat Act, 1952.
7.	11th June, 1980	7	Oral examination of the Chief Secretary to Government, Haryana, in respect of Haryana Legislative Assembly (Facilities to Members) Rules, 1979 framed under the Haryana Legislative Assembly (Facilities to Members) Act, 1979.
8.	18th June, 1980	7	Discussion of the Salient feature of the Haryana Ceiling on Land Holdings Act, 1972, and the Haryana Ceiling on Land Holdings Rules, 1973, framed thereunder.
9.	25th June, 1980	4	Condolence resolution on the said demise of Shri V.V. Giri, Ex-President of India and Shri Sanjay Gandhi, Member Parliament and General Secretary to the A.I.C. C (I) party were passed.
10.	2nd July, 1980	6	Oral examination of the representative of the Government in respect of the Haryana Legislative Assembly (Facilities to Members) Rules, 1979, framed under the Haryana Legislative Assembly (Facilities to Members) Act, 1979.
11.	18th July, 1980	5	Scrutiny of the Haryana Ceiling on Land Holdings Rules, 1973, framed under the Haryana Ceiling on Land Holdings Act, 1972.

1	2	3	4
12.	24th July, 1980	6	Resumption of scrutiny of the Haryana Ceiling on Land Holdings Rules, 1973, framed under the Haryana Ceiling on Land Holdings Act, 1972.
13.	29th July, 1980	7	Resumption of scrutiny of the Haryana Ceiling on Land Holdings Rules, 1973, framed under the Haryana Ceiling on Land Holdings Act, 1972.
14.	30th July, 1980	7	Resumption of scrutiny of the Haryana Ceiling on Land Holdings Rules, 1973 framed under the Haryana Ceiling on Land Holdings Act, 1972, and in respect of Utilisation of Surplus and other Area Scheme, 1976.
15.	5th August, 1980	6	The Committee went through the provisions of the Haryana General Sales Tax Rules, 1973 with a view to scrutinizing the Haryana General Sales Tax Rules, 1975.
16.	11th August, 1980	5	Resumption of scrutiny of the Haryana General Sales Tax Rules, 1975, framed under the Haryana General Sales Tax Act, 1973.
17.	18th August, 1980	5	Resumption of scrutiny of the Haryana General Sales Tax Rules, 1975, framed under the Haryana General Sales Tax Act, 1973.
18.	27th August, 1980	6	Resumption of scrutiny of the Haryana General Sales Tax Rules, 1975, framed under the Haryana General Sales Tax Act, 1973.
19.	3rd September, 1980	7	Resumption of the scrutiny of the Haryana General Sales Tax Rule, 1975, framed under the Haryana General Sales Tax Act, 1973.
20.	10th September, 1980	7	<ol style="list-style-type: none"> 1. Resumption of the scrutiny of the Haryana General Sales Tax Rule, 1975, framed under the Haryana General Sales Tax Act, 1973. 2. Examination of Rules, orders of the High Court by the Committee.
21.	17th September, 1980	6	Discussion on the Haryana Legislative Assembly (Allowance and Pension of Members) Act, 1975.
22.	22nd September, 1980	6	Resumption of discussion on the Haryana Legislative Assembly (Allowance and Pension of Members) Act, 1975.
23.	29th September, 1980	7	<ol style="list-style-type: none"> 1. Scrutiny/Discussion of the Haryana Legislative Assembly (Allowance and Pension of Members) Rules, 1976. 2. Discussion on the relevant provision of the Punjab Prohibition of Cow Slaughter Act, 1955.

1	2	3	4
24.	4th October, 1980	6	1. Scrutiny of the Haryana Prohibition of Cow Slaughter Rules, 1972, framed under the Punjab Prohibition of Cow Slaughter Act, 1955.
25.	9th October, 1980	7	Scrutiny of the Haryana Affiliated Colleges (Scrutiny of Service) Rules, 1980 framed under the Haryana Affiliated Colleges (Scrutiny of service) Act, 1979.
26.	14th October, 1980	6	Scrutiny of the Punjab Occupancy Tenants (Vesting of Proprietary Rights) Rules, 1956, framed under the Punjab Occupancy Tenants (Vesting of Proprietary Rights), 1952.
27.	20th October, 1980	5	The Committee held meeting at Haryana Bhavan, New Delhi and framed questionnaire for discussion with the Subordinate Legislation Committees of Maharashtra, Goa, Daman and Diu and Andhra Pradesh Legislative Assemblies.
28.	24th October, 1980	5	The Committee discussed with the Chairman Lok Sabha Committee on Subordinate Legislation and the Members of the Committee on Subordinate Legislature, the matters of Common interest at Bombay.
29.	28th October, 1980	5	The Committee discussed with the Secretary of the Legislative Assembly Goa, Daman and Diu matters of Common interest at Panaji.
30.	31st October, 1980	5	The Committee discussed with the Acting Speaker Andhra Pradesh Legislative Assembly matters of Common interest at Hyderabad.
31.	4th November, 1980	5	Reviewed the discussion held with the Committee on Subordinate Legislation of the Maharashtra Legislative Assembly Secretary Legislative Assembly Goa, Daman and Diu and the Acting Speaker of the Andhra Pradesh Legislative Assembly, at Haryana Bhavan, New Delhi.
32.	5th November, 1980	5	Discussed the difficulties faced by the Committee during its tour regarding railway reservation etc. appreciation letters, at Haryana Bhavan, New Delhi.
33.	12th November, 1980	6	Scrutiny of orders issued under the Essential Commodities Act, 1955.
34.	17th November, 1980	6	Scrutiny of the Punjab Cooperative Societies Rules, 1963, framed under the Punjab Cooperative Societies Act, 1961.
35.	27th November, 1980	6	Scrutiny of the Haryana Home Guards Rules, 1980, framed under the Haryana Home Guards Act, 1974.
36.	2nd December, 1980	7	Resumption of scrutiny of Haryana Home Guards Rules, 1980, framed under the Haryana Home Guards Act, 1974.

1	2	3	4
37.	10th December, 1980	7	Scrutiny of the Punjab Improved Seed and Seedlings Rules, 1950, framed under the East Punjab Improved Seed and Seedling Act, 1950.
38.	22nd December, 1980	7	Resumption of scrutiny of the Punjab Cooperative Societies Rules, 1963, framed under the Punjab Cooperative Societies Act, 1961.
39.	1st January, 1981	6	Resumption of scrutiny of the Punjab Cooperative Societies Rules, 1963, framed under the Punjab Coop. Societies Act, 1961.
40.	7th January, 1980	7	1. Oral examination of the representative of the Education Department in respect of the rules framed under the Haryana Private Colleges (Taking over of Management) Act, 1978. 2. Resumption of scrutiny of Punjab Cooperative Societies Rules, 1963, framed under the Punjab Cooperative Societies Act, 1961.
41.	14th January, 1981	6	Scrutiny of the Material furnished by the Revenue Department in respect of the Haryana Ceiling on Land Holdings Rules, 1973 and the Haryana Utilisation of Surplus and other Areas Scheme, 1976, framed under the Haryana Ceiling on Land Holdings Rules, 1973.
42.	21st January, 1981	5	1. Oral examination of the representative of the Revenue Department in respect of the rules framed under the Haryana Ceiling on Land Holdings Act, 1972. 2. Resumption of scrutiny of the Punjab Cooperative Societies Rules, 1963, framed under the Punjab Cooperative Societies Act, 1961.
43.	28th January, 1981	4	Oral examination of the representative of the Excise and Taxation Department in respect of the Haryana General Sales Tax Rules, 1975, framed under the Haryana General Sales Tax Act, 1973.
44.	4th February, 1981	7	Oral examination of the representatives of the Revenue Department in respect of the Haryana Ceiling on Land Holdings Rules, 1973, and the Haryana Utilisation of Surplus and other Area Scheme, 1976, framed under the Haryana Ceiling on Land Holdings Act, 1972.
45.	17th February, 1981	5	Resumption of Scrutiny of the Punjab Cooperative Societies Rules, 1963, framed under the Punjab Cooperative Societies Act, 1961.
46.	22nd February, 1981	5	1. Discussion on the Memorandum prepared by the Vidhan Sabha Sectt., regarding scope and function of the Committee on Subordinate Legislation.

1	2	3	4
			2. Resumption of the Haryana Prohibition of Cow Slaughter Rules, 1972, framed under the Punjab Prohibition of Cow Slaughter Act, 1955.
47.	27th February, 1981	6	1. Oral examination of the representative of the Home Department in respect of the Haryana Home Guards Rules 1980, framed Under the Haryana Home Guards Act, 1974. 2. Oral examination of the representative of Cooperation Department in respect of the Punjab Cooperative Societies Rules, 1963 framed under the Punjab Cooperative Societies Act, 1961.
48-	5th March, 1981	5	Drafting and finalization of its 12th Report.

Meetings at places other than Chandigarh

The Committee undertook an official tour from 29th October, 1980 to 5th November, 1980 of the States of Panaji (Goa), Bombay (Maharashtra) and Hyderabad (Andhra Pradesh) with a view to have discussion with the Members of the Committee on Subordinate Legislation of these States regarding the Procedural matters pertaining to the working of the Committee on Subordinate Legislation besides the meeting held at Haryana Bhavan, New Delhi.

Report Presented

The Committee presented to the House its 12th Report on the 23rd March, 1981.

Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

The Committee on Privileges 1980-81

1. The Committee on Privileges, consisting of ten members, was nominated by the Speaker on the 4th March, 1980.

Sardar Lachhman Singh, M.L.A., was appointed by the Speaker as Chairman of the Committee. The names of the members of Committee are given below :—

Sr. No.	Names of Member
1	2
1.	Sardar Lachhman Singh
2.	Brig. Ran Singh
3.	Shri Kanhiya Lal Poswal

- | 1 | 2 |
|-----|-------------------------------|
| 4. | Chaudhri Partap Singh Thakran |
| 5. | Shri Surinder Singh Aujla |
| 6. | Chaudhri Rajinder Singh |
| 7. | Chaudhri Har Swarup Bura |
| 8. | Shri Deep Chand Bhatia |
| 9. | Chaudhri Phusa Ram |
| 10. | Shri Devi Dass |

On the 11th March, 1980, Brig. Ran Singh, M.L.A. resigned from the membership of the Committee and in the vacancy caused by his resignation Shri Preet Singh, M.L.A., was nominated to serve on the Committee of Privileges w.e.f. 11-3-1980.

On the 12th June, 1980, Chaudhri Har Swarup Bura, M.L.A., resigned from the membership of the Committee and in the vacancy caused by his resignation Shri Ram Kishan, M.L.A., was nominated to serve on the Committee of Privileges with effect from 1-8-1980.

Sarvshri Lachhman Singh (Chairman of Committee) and Kanhiya Lal Poswal, M.L.As. on their appointment as Ministers and Sarvshri Ram Kishan and Partap Singh Thakran M.L.As. on their appointments as Chief Parliamentary Secretary and Deputy Chairman, Planning, Board Haryana respectively, resigned from the membership of the Committee of Privileges w.e.f. 14-1-1981.

Swami Aditya Vesh and Chaudhri Ran Singh, M.L.As. were nominated to serve on the Committee of Privileges with effect from the 3rd February, 1981.

2. The Committee held a total number of 22 *meetings* during the period under review. The names of the members and the number of meetings attended by each of them are shown in the following table :—

Sr. No.	Name of Member	Number of meetings attended
1	2	3
1.	Sardar Lachhman Singh	20
2.	Brig. Ran Singh	—
3.	Shri Kanhiya Lal Poswal	16
4.	Chaudhri Partap Singh Thakran	18
5.	Shri Surinder Singh Aujla	14
6.	Chaudhri Rajinder Singh	9

1	2	3
7.	Chaudhri Har Swarup Bura	—
8.	Shri Deep Chand Bhatia	13
9.	Chaudhri Phusa Ram	10
10.	Shri Devi Dass	17
11.	Shri Preet Singh	14
12.	Shri Ram Kishan	12
13.	Swami Aditya Vesh	1
14.	Chaudhri Ran Singh	2

3. Question of Privilege Considered

1. The Committee considered question of alleged breach of privilege against Dr. Mangal Sein, M.L.A. for using offensive and derogatory language for the Hon. members of the House by Dr. Mangal Sein, M.L.A., on 10-7-1980, which was referred by the House to the Committee of Privileges on 12-7-1980 for examination and report to the House.
2. The Committee considered question of alleged breach of privilege in regard to the allegations levelled by Swami Aditya Vesh, M.L.A., against Chaudhri Sant Kanwar, M.L.A., on 17-12-1980, which was referred by the House on the same day to the Committee of Privileges for examination and report to the House.

Meetings Held and Business Transacted

4. The dates of meetings, the number of members present and the business transacted at each meeting are given below :—

Sr. No.	Date of meeting	Number of members present	Business Transacted
1	2	3	4
1.	16-6-80	6	Discussed the scope and functions in details of the Committee.
2.	30-6-80	5	The Committee passed two condolence resolutions on the sad demise of Shri Sanjay Gandhi, Member of Parliament and Shri V.V. Giri, Former President of India.
3.	23-7-80	6	Considered the privilege motion against Dr. Mangal Sein, M.L.A.

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4.	31-7-80	6	Scrutinised the relevant proceedings of the Vidhan Sabha in regard to the privilege motion against Dr. Mangal Sein, M.L.A.
5.	6-8-80	9	Scrutinised the relevant proceedings of the Vidhan Sabha in regard to the privilege motion against Dr. Mangal Sein, M.L.A.
6.	12-8-80	6	Scrutinised the relevant proceedings of the Vidhan Sabha in regard to the privilege motion against Dr. Mangal Sein, M.L.A.
7.	19-8-80	6	Considered the privilege motion against Dr. Mangal Sein, M.L.A.
8.	29-8-80	7	Considered the procedure to be adopted on the privilege motion against Dr. Mangal Sein, M.L.A.
9.	9-9-80	5	Evidence of Chaudhri Khurshid Ahmed, Local Government Minister, Haryana in support of his allegation contained in the privilege motion against Dr. Mangal Sein, M.L.A.
10.	16-9-80	5	Considered the privilege motion against Dr. Mangal Sein, M.L.A.
11.	24-9-80	6	Considered further procedure to be adopted on privilege motion against Dr. Mangal Sein, M.L.A.
12.	6-10-80	6	Oral examination of Dr. Mangal Sein, M.L.A. was postponed to another date as the summons could not be served on him. The Committee also discussed this issue and decided to write to the Post Master, Rohtak about the non delivery of Registered letter addressed to Dr. Mangal Sein, M.L.A.
13.	13-10-80	7	Considered the procedure to be adopted on privilege motion against Dr. Mangal Sein, M.L.A.
14.	17-10-80	7	Considered the procedure to be adopted on privilege motion against Dr. Mangal Sein, M.L.A.
15.	3-11-80	6	Considered the three letters received from Dr. Mangal Sein, M.L.A., requesting for extension of time for appearing before the Privileges Committee on medical grounds and for obtaining certain documents/information etc.
16.	11-11-80	6	Considered the three communications received from Dr. Mangal Sein, M.L.A.
17.	25-11-80	7	Examined the three communications received from Dr. Mangal Sein, M.L.A.
18.	9-12-80	7	(i) Discussed the privilege motion against Dr. Mangal Sein, M.L.A. (ii) The Committee authorised the Chairman (Sardar Lachhman Singh) to draft and

1	2	3	4
			present the Preliminary Report to the House on the privilege motion against Dr. Mangal Sein, M.L.A. seeking extension of time for making the final report upto the first sitting of the next Session.
19.	23-12-80	7	(ii) The Committee also decided to undertake a study tour to the States of Uttar Pradesh, Bihar and Karnataka with effect from 15th January, 1981.
			(i) The Committee postponed the study tour programme which was to commence from 15th January, 1981 and decided to undertake the said tour in the end of January, 1981.
			(ii) Considered the procedure to be adopted on the privilege motion against Dr. Mangal Sein, M.L.A.
20.	30-12-80	8	Considered the privilege motion against Chaudhri Sant Kanwar, M.L.A.
21.	5-3-81 (First sitting)	4	(i) Considered the request of Dr. Mangal Sein, M.L.A., for extension of time for appearing before the Committee of Privileges on medical grounds.
			(ii) The Committee authorised the Acting Chairman (Swami Aditya Vesh) to draft and present the Second Preliminary Report to the House on the privilege motion against Dr. Mangal Sein, M.L.A., seeking extension of time for making the final Report upto the first sitting of the next Session.
22.	5-3-81 (Second sitting)	4	The Committee authorised the Acting Chairman (Chaudhri Ran Singh) to draft and present the Preliminary Report to the House on the privilege motion against Chaudhri Sant Kanwar, M.L.A., seeking extension of time for making the final Report upto the first sitting of the next Session.

5. Five meetings i.e. 17-7-80, 27-10-80, 9-1-81, 29-1-81 and 20-2-81 adjourned for want of quorum during the period under review.

Meetings at places other than Chandigarh

6. The Committee held one meeting at Haryana Bhawan, New Delhi on the 17th October, 1980.

The Committee decided to undertake a study tour to the State of Uttar Pradesh, Bihar and Karnataka with effect from 29th January, 1981. Before proceedings on tour the Committee met at Delhi on 29-1-1981 but for want of quorum the meeting was adjourned and could not proceed on tour.

Reports

7. 1. The Chairman of the Committee (Sardar Lachhman Singh, M.L.A.) presented the first Preliminary Report of the Committee of Privileges to the House on the 15th December, 1980 on the matter in regard to the question of alleged breach of

privilege against Dr. Mangal Sein, M.L.A., for using offensive and derogatory language for the Hon'ble members of the House on 10-7-80 seeking for extension of time upto the first sitting of the next Session.

2. The Acting Chairman of the Committee (Swami Aditya Vesh, M.L.A.) presented the Second Preliminary Report of the Committee of Privileges to the House on the 9th March, 1981 on the matter in regard to the question of alleged breach of privilege against Dr. Mangal Sein, M.L.A., for using offensive and derogatory language for the Hon'ble members of the House on 10-7-80 seeking for extension of time upto the first sitting of the next Session.
3. The Acting Chairman of the Committee (Chaudhri Ran Singh, M.L.A.) presented the Preliminary Report of the Committee of Privileges to the House on the 9th March, 1981 on the matter in regard to the question of breach of privilege against Chaudhri Sant Kanwar, M.L.A., regarding the allegations levelled by Swami Aditya Vesh, M.L.A. on 17-12-80, seeking for extension of time upto the first sitting of the next Session.

Proceedings

8. A record of proceedings of the meeting of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

The Business Advisory Committee

The Committee, consisting of six members, nominated by the Speaker on the 29th February, 1980, continued to function upto the 28th June, 1980, when a new Committee was nominated by Col. Ram Singh, the ex-officio Chairman of the Committee vide notification No. HVS-LA-4/82/80/55, dated the 29th June, 1980.

The Committee, which was constituted on the 29th June, 1980, held one meeting only. The names of the Members of the Committee/Special invitees and the number of meetings attended by each member are shown in the following table :—

Sr. No.	Name of Member	No. of meetings
1.	Col. Rao Ram Singh, Ex-Officio Chairman	1
2.	Ch. Bhajan Lal, Chief Minister	1
3.	Lala Balwant Rai Talal, Finance Minister	1
4.	Ch. Khurshid Ahmed, Local Govt. Minister	1
5.	Sh. Mool Chand Jain, M.L.A.	1
6.	Dr. Mangal Sein, M.L.A.	1
Special Invitees		
1.	Kr. Vijay Pal Singh, Deputy Speaker	1
2.	Ch. Shamsher Singh Surjewala, M.L.A.	1
3.	Rao Dalip Singh, M.L.A.	1
4.	Ch. Verender Singh, M.L.A.	1
5.	Smt. Sushma Swaraj, M.L.A.	1

The Committee which was constituted on the 3rd December, 1980, Vide Notification No. HVS-LA-117/80/86, dated the 3rd/4th December, 1980, held one meeting. All the members/Special invitees were present in the meeting.

The Committee which was constituted on the 2nd March, 1981 vide Notification No. HVS-LA/1/8/13, dated the 3rd March, 1981, held 2 sittings. The names of the member of the Committee/special invitees and the number of the meetings attended by each member are given below :—

Sr. No.	Name of Members	No. of meetings attended
1.	Col. Rao Ram Singh, Speaker-Ex-Officio Chairman	2
2.	Ch. Bhajan Lal, Chief Minister	2
3.	S. Lachhman Singh, Food and Supplies Minister	2
4.	Ch. Khurshid Ahmed, Minister of Parliamentary Affairs	2
5.	Sh. Moof Chand Jain, M.L.A.	2
6.	Dr. Mangal Sein, M.L.A.	2
Special Invitees		
1.	Kr. Vijay Pal Singh, Deputy Speaker	2
2.	Sh. Baldev Tayal, M.L.A.	2
3.	Rao Bansi Singh, M.L.A.	2
4.	Ch. Preet Singh Rathi, M.L.A.	2
5.	Sh. Sumer Chand Bhatt, M.L.A.	2

Subject Discussed

The Committees which were constituted on the 29th June, 1980, 3rd December, 1980 and 2nd March, 1981 held 1, 1 and 2 meetings respectively. In these meetings the time table for various items of business before the Vidhan Sabha during its sitting held on 10th July, 1980, 12th July, 1980, 15th December to 18th December, 1980 and from 9th March, 1981 to 29th March, 1981, were settled.

Sr. No.	Business Transacted	Date of presentation
1.	Recommendation regarding business transacted from 10th July, 1980 to 12th July, 1980	8th July, 1980.
2.	Recommendation regarding business transacted from 15th December, 1980 to 18th December, 1980	15th December, 1980.
3.	Recommendation regarding allocation of time for transaction of Government and private Members business from 9th March, 1981 to 28th March, 1981.	17th March, 1981.

Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

Rules Committee

The following members were nominated to serve on the Rules Committee for the year 1980-81 :—

1.	Col. Rao Ram Singh, Speaker	Ex-Officio Chairman
2.	Shri Khurshed Ahmed, Finance Minister and Minister for Parliamentary Affairs	Member
3.	Kr. Vijay Pal Singh, Deputy Speaker	Do
4.	Shri Mool Chand Jain	Do
5.	Ch. Rizaq Ram	Do
6.	Dr. Mangal Sein	Do
7.	Ch. Partap Singh Thakran	Do
8.	Smt. Sushma Swaraj	Do

The Committee did not hold any meeting during the year.

House Committee

The Committee consisting of five Members, was nominated by the Speaker on 29-4-80 for the year 1980-81.

Kanwar Vijai Pal Singh, Deputy Speaker, was ex-officio Chairman of the Committee.

The Committee held 27 sittings.

The names of the Members and the number of meetings attended by each of these are shown in the table below :—

Sr. No.	Name of Members	Number of meetings attended
1.	Kr. Vijai Pal Singh, Deputy Speaker, Ex-officio Chairman	8
2.	Sh. Inderjit Singh	7
3.	Ch. Jagjit Singh Poflu	19
4.	Sh. Mool-Chand Mangla	26
5.	Sh. Satvir Singh Malik	24

The dates of the meetings, the attendance there at and business transacted/subject discussed at each meeting are given below :—

Sr. No.	Date	Number of Members present	Business transacted
1.	3-6-80	2	<ol style="list-style-type: none"> 1. Consideration of application of Smt. Dr. Kamla Verma, M.L.A., for the allotment of Flat. 2. Consideration of observation of the Hon. Speaker reg. allotment of Flats/S.Q. & M.G. 3. Consideration of letter received from Shri Bhagi Ram, M.L.A., reg. charging of Rent in the M.L.As., Hostel. 4. Consideration of note dated 11-4-80 submitted by the Secretary and reply from the Director, Hospitality and Tourism, Chandigarh dated 26-5-80 reg. canteen of Vidhan Bhawan. 5. Decision reg. charging of Room rent in the M.L.As., Hostel. 6. Extension of Telephone in the room of Assistant Director Hospitality, Haryana. 7. Decision reg. providing lift in the M.L.As. Hostel. 8. Recommendation reg. checking of the furniture items as per provision, to ensure that these are in good shape. 9. Decision reg. construction of Flats, S.Q. & M.G. 10. Decision reg. construction of Guest House. 11. Decision reg. proper division of accommodation of Vidhan Bhawan, M.L.As., Hostel and M.L.As., Flats between Punjab and Haryana.
2.	10-6-80	3	<ol style="list-style-type: none"> 1. Decision reg. reservation of 5th rooms in Haryana Bhawan, New Delhi. 2. Consideration of application of Sh. Preet Singh Rathee, M.L.A., reg. allotment of S.Q.
3.	17-6-80	3	<ol style="list-style-type: none"> 1. Discussion with the Chief Secretary reg. reservation of rooms for use of M.L.As. in the Haryana Bhawan, New Delhi.
4.	24-6-80	2	<ol style="list-style-type: none"> 1. The Committee place on record its deep sense of sorrow and grief on the sad and sudden death of Sh. V. V. Giri, Ex-President of India, Sh. Sanjay Gandhi, M.P., and also Capt. Subash Sexena, Chief Flying Instructor of a Delhi Flying Club.

1	2	3	4
5.	1-7-80	4	<ol style="list-style-type: none"> 1. Decision reg. Quality of Food serve and service rendered in the Canteen/ Rooms in the M.L.As., Hostel, Haryana. 2. Consideration of complaints made by the Haryana Legislators reg. non-reservation in the Punjab Roadways Buses. 3. Consideration of the note dated 17-6-80 submitted by the Secretary regarding charging of room rent from the officers/ officials of Lok Sabha/State Legislatures. 4. Constituted a Sub-Committee to report whether the Flats/Servant quarters and Motor Garages are being properly used by the M.L.As. 5. Consideration of the tour programme of the Committee to various States.
6.	15-7-80 (at Delhi) Haryana Bhawan	3	<ol style="list-style-type: none"> 1. Oral examination of the representative of the Hospitality Department. 2. Consideration of complaint made by Sh. Udai Singh Dalal regarding M.L.As. Flats. 3. Consideration of suggestion made by Sh. Jai Narain Verma, M.L.As. reg. M.L.As., Hostel. 4. Decision regarding direction of the Hon. Speaker reg. House Committee.
7.	22-7-80	3	<ol style="list-style-type: none"> 1. Consideration of the report regarding Punjab and Maharashtra Bhawan. 2. Decision regarding items of daily use in the Canteen of M.L.As. Hostel & Haryana Bhawan. 2. Decision regarding Haryana Bhawan.
8.	29-7-80 (Sub-Committee)	1	<ol style="list-style-type: none"> 1. Consideration regarding use of Flats/ Servant Quarters/Motor-Garages.
9.	30-7-80 (Sub-Committee)	1	<ol style="list-style-type: none"> 1. Physical verification of M.L.As. Flats/ S.Q./M.G.
10	5-8-80	4	<ol style="list-style-type: none"> 1. Consideration of the Report of the Sub-Committee of the House Committee. 2. Consideration of the observation of the Hon.Speaker dated 21-7-80 regarding M.L.As. Hostel. 3. Consideration of the Telegram received from the Kerala Legislature regarding visit of their House Committee.
11.	19-8-80	3	<ol style="list-style-type: none"> 1. Consideration of D.O. letter received from Sh. Darbara Singh, Chief Minister, Punjab, regarding Punjab Roadways. 2. Decision regarding Televista Television be purchased for M.L.As. Hostel.

1	2	3	4
			3. Consideration of the Tour Programme of the Committee to the States of Karnataka, Goa & Kerala, via Bombay from 3rd October, 1980 to 14th October, 1980.
			4. Decision regarding visit of House Committee of Kerala State Legislature.
			5. Consideration of the questionnaire for discussion with the counter-part Committee of other States.
			6. Decision regarding playing of bus from M.L.As. Hostel Sector-3 to Railway Station, Chandigarh.
12.	9-9-1980	5	1. Discussion with the House Committee Kerala on matters of common interest.
13.	26-9-1980	4	1. Decision regarding M.L.As., Hostel. 2. Decision regarding referring the points relating to the working of the Hospitality department in the Haryana Bhawan Canteen for scrutiny and further action. 3. Decision regarding charging of Rs. 3/- as room rent in Haryana Bhawan from M.L.As. as is being charged from Haryana Govt. officers. 4. Decision regarding M.L.As. Hostel.
14.	14-10-1980	3	1. Decision regarding Exemption from paying the registration and Stamp Fee on the Mortgage Deed of Land and building to the M.L.As. 2. Decision that the M.L.As. be allowed to mortgage those plots which they have purchased from the Haryana Urban Development Authority. 3. Discussion with the Food & Supplies Minister, Haryana, regarding supply of cement to the Members for construction purposes.
15.	25-10-1980	2	1. Discussion on matters of common interest with the visiting House Committee of Karnataka State. 2. Decision regarding unsatisfactory arrangements for the dinner for the Karnataka House Committee.
16.	11-11-1980	3	1. Decision regarding providing certain facilities in the M.L.As. Hostel. 2. Allotment of Motor Garage No. 4 to Ch. Birender Singh, M.L.A.
17.	27-11-1980	3	1. Decision regarding supply of quilt and blankets to Hon'ble Members in the Hostel.

1	2	3	4
			<ol style="list-style-type: none"> 2. Consideration of request of Shri Lehri Singh, M.L.A., for the allotment of Motor Garage. 3. Decision to treat all the visiting Committees of other State Legislatures as State Guest. 4. Decision regarding charging of room rent from Swami Aditya Vesh, M.L.A. 5. Decision regarding charging of Room rent from out-siders.
18.	8-12-1980	4	<ol style="list-style-type: none"> 1. Consideration of Rules of allotment in the Legislator's Hostel. 2. Decision regarding allotment of rooms in the M.L.As. Hostel. 3. Decision regarding recommendations of the Committee which have been implemented and not implemented.
19.	12-12-1980	3	<ol style="list-style-type: none"> 1. Decision regarding allotment of rooms in the M.L.As. Hostel for the ensuing session of the Haryana Vidhan Sabha. 2. Decision regarding inspect and check the catering facilities in the Haryana Bhawan, New Delhi on 23-12-1980. 3. Consideration of letter dated 10/12/80 received from the Chief Secretary to Govt. Haryana regarding reservation of accommodation in the P.W.D., Rest House, Sector-8, Chandigarh.
20.	23-12-80 (at Delhi) Haryana Bhawan	4	<ol style="list-style-type: none"> 1. Oral examination of the representatives of the Hospitality Organisation, Haryana. 2. Decision regarding the tour of the House Committee to the State of Karnataka, Kerala and Goa from 19-1-81.
21.	2-1-1981	3	<ol style="list-style-type: none"> 1. Discussion regarding stay of Private persons in the M.L.As. Hostel. 2. Discussion regarding facility of call Bells in the M.L.As Hostel. 3. Consideration regarding providing of Towels in the M.L.As., Hostel. 4. Decision to provide the liquid soap in the M.L.As. Hostel. 5. Discussion regarding inferior quality of Tea/Coffee being served by the Vidhan Sabha Canteen.
22.	13-1-1981	3	<ol style="list-style-type: none"> 1. Telegrams/letters placed before the Committee regarding transport and Boarding arrangements during its tour. 2. Discussion regarding the stay of private persons in the M.L.As. Hostel.

1	2	3	4
23.	19-1-1981 (New-Delhi) Haryana Bhawan	3	1. Discussion regarding tour Programme of of the Committee.
24.	23-1-1981 (Banglore)	2	1. Discussion with the House Committee Karnataka on the matters of common interest.
25.	26-1-1981 (Trivendrum)	2	1. Discussion with House Committee Kerala, on the matters of common interest.
26.	30-1-1981 (Panaji)	2	1. Discussion with the officers of Goa, Daman and Diue Assembly regarding the facilities given to the Members. 2. Discussion with the Governor of Goa, Daman and Diue, regarding the development activities in their respective States.
27.	3-2-1981 (New-Delhi)	2	Decision that the Secretaries of the Legislatures of Andhra Pradesh, Karnataka, Kerala, Goa and Maharashtra States be sent the letter of thanks!
28.	25-2-1981	4	1. Consideration of application of Ch. Lehri Singh, M.L.A. for the allotment of Motor Garage. 2. Consideration of application of Ch. Gaya Ram, M.L.A., for the allotment of M.L.As. Flat. 3. Allotment of Servant Quarter and Motor Garage to M.L.As. 4. Consideration of the letter received from Shri Mool Chand Jain regarding reservation of rooms in the Hostel. 5. Consideration of matter of providing of Bamboo Chicks and Door Mats in the Hostel. 6. Consideration of matter of providing of Towels and Soap in the M.L.As. Hostel. 7. Consideration of letter dated 4-2-1981, received from the Deputy Secretary to Govt. Haryana, Haryana Bhawan.
29.	3-3-1981	3	1. Allotment of rooms in the M.L.As. Hostel for the Budget Session. 2. Decision regarding charging of room rent in M.L.As. Hostel.

Proceedings

A record of proceedings of the sittings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

Library Committee

The Committee consisting of six members was nominated by the Hon'ble Speaker on 29-4-1980.

Rao Dalip Singh, a member of the Committee, was appointed Chairman and later on he resigned from the Committee on 14-1-1981 on his appointment as Minister.

The Committee held 29 meetings. The names of members, together with the number of meetings attended by each of them are given in the following table :—

Sr. No.	Name of the members	No. of meetings attended
1.	Rao Dalip Singh	Chairman 16
2.	Swami Aditya Vesh	Member 19
3.	Dr. Brij Mohan Gupta	” 27
4.	Ch. Harphul Singh	” 25
5.	Master Hukam Singh	” 20
6.	Sh. Jagdish Kumar Baniwal	” 28

The Committee selected the publications on different subjects. The value of the publications purchased during the year including the cost of Newspapers/magazines etc. was Rs. 12,531.10 approximately. In addition, the Govt. publications of the value of Rs. 4962.02 were purchased.

The Committee undertook a study tour of Delhi, Orissa, West Bengal and Sikkim and discussed with the counterpart Committees matter of common interest. The Committee also studied working of Libraries as also the method of selection of books for the respective Libraries.

Meetings Held and Business Transacted

Details regarding the date of meetings held, number of members present and business transacted in each meeting, are given below :—

Sr. No.	Date	No. of Members present	Business Transacted
1	2	3	4
1.	7-5-1980.	3	Research Officer explained to the members the scope and functions of the Committee. A letter recd. from Sh. Mool Chand Jain, Leader of Opposition was placed before the Committee. The Committee recommended for purchasing the book as suggested by Sh. Mool Chand Jain.

1	2	3	4
2.	14-5-1980	5	<p>(i) The Committee decided to write to the Booksellers that how much discount they would allow on the English, Hindi and Urdu books during the year 1980-81.</p> <p>(ii) The Committee also decided that the booksellers may be asked to intimate the price of Psychologist, Sunday and Ravivar magazines and the matter be placed in the next meeting.</p>
3.	4-6-1980	6	<p>(i) The Committee decided that the Director, Health Services, Ayurvedic and Registrar Homoeopathic may be called in the next meeting for suggesting useful books for the Library.</p> <p>(ii) The Committee recommended that Science today, Ravivar and Sunday magazines be purchased for the library.</p> <p>(iii) The Committee approved the amendments made in the forms of the Library rules.</p> <p>(iv) The Committee also approved the list of booksellers for inviting quotations.</p>
4.	25-6-1980	6	<p>The Committee passed a resolution on the sad and sudden demise of Sh. V. V. Giri, Ex-President of India and Sh. Sanjay Gandhi, M.P.</p>
5.	2-7-1980	4	<p>(i) The Committee scrutinised the quotations recd. from the various booksellers and accepted the rates for the purchase of books during the year.</p> <p>(ii) The Committee also selected for purchasing 8 books on Aurvedic and Homocopathic system of medicines.</p>
6.	23-7-1980	6	<p>(i) Letter recd. from the Secretary, Lok Sabha was placed before the Committee. The Committee decided that Swami Aditya Vesh and Shri Jagdish Kumar Baniwal M.L.A. would join the celebration of the anniversary of the setting up of Gandhiana.</p> <p>(ii) The Committee selected English/Hindi books out of those supplied by various booksellers and recommended for purchase.</p>
7.	7-8-1980	5	<p>The Committee undertook an on the spot study of law book Houses in Delhi and consulted a number of books and collected their catalogue on Law books.</p>
8.	8-8-1980	5	<p>The Committee selected Law books from the catalogue supplied by the booksellers and recommended for purchasing the same.</p>

1	2	3	4
9.	28-8-1980	6	(i) The letters recd. from the various Members of the H.V.S. suggesting various books for the Library, were placed before the Committee. (ii) The Committee decided to undertake a study tour of various States.
10.	9-9-1980	5	(i) Letter recd. from the Deputy Secretary, West Bengal was placed before the Committee. (ii) The Committee selected the books as suggested by the M.L.As. and recommended to purchase.
11.	25-9-1980	6	The Committee selected the books out of those supplied by the booksellers and recommended for purchasing the same.
12.	13-10-1980	5	The Committee approved the draft tour programme commencing from 8th December, 1980.
13.	27-10-80	6	(i) Suggestions recd. from various M.L.As. and pamphlet entitled "Public Enterprises in India" were placed before the Committee. (ii) The Committee selected other books and recommended for purchasing the same.
14.	8-11-80	4	The Committee discussed with the Library Committee of the West Bengal Legislative Assembly the matter of common interests.
15.	26-11-80	4	The Committee was apprised about the excess and surrender in respect of grant to the Library and the Committee decided that no amount be surrendered at this stage.
16.	2-12-80	6	(i) The Committee selected and recommended the books for purchasing the same. (ii) Keeping in view the Session of Vidhan Sabha the Committee decided to postpone its study tour and decided to undertake it in the month of Jan., 1981.
17.	24-12-80	6	(i) The Committee approved the tour programme from 2nd Feb., 1981 of various States. (ii) The Committee selected and recommended the books for purchasing the same.
18.	9-1-81	6	(i) The Committee recommended the books for purchasing the same.
19.	22-1-81	4.5	(i) The Committee held discussion with Dr. Kushwaha, Head of Economics Deptt. Punjab University for purchasing books on Agri., Capital Industry and technology.

1	2	3	4
			(ii) The Committee selected and recommended the books for purchasing the same.
20.	30-1-81	5	(i) The Committee selected and recommended the books for purchasing the same.
21.	2-2-81 (New Delhi)	4	The Committee framed the questionnaire for discussion with the counterpart Committees of the States to be visited during the study tour of the Committee.
22.	5-2-81 Bhubhnshwer	3	The Committee discussed with the Library Committee, Orissa Legislative Assembly, matters of common interest.
23.	6-2-81 (Puri)	3	The Committee reviewed the discussion held with the Library Committee, Orissa Legislative Assembly.
24.	7-2-81 (Calcutta)	3	The Committee held discussion on matters of common interest with the Chairman of Library Committee of West Bengal Legislative Assembly. The Committee also visited the Library of West Bengal Legislative Assembly.
25.	10-2-81 (Gangtok)	3	The Committee discussed with the Deputy Speaker, Sikkim Vidhan Sabha matters of common interest.
26.	13-2-81 (Siliguri)	3	The Committee reviewed the discussion held with the Speaker, West Bengal and Deputy Speaker, Sikkim Legislative Assembly.
27.	16-2-81 (New Delhi)	3	The Committee reviewed the discussion held during the study tour.
28.	20-2-81	5	The Committee selected the books for purchasing the same.
29.	3-3-81	4	The Committee selected the books for purchasing the same.

The Committee on Petitions

I. The Committee consisting of five members of the Haryana Vidhan Sabha was nominated by the Speaker on 5th July, 1980 for the 9th Session of the Fifth Vidhan Sabha (held in the month of July, 1980).

The names of the members of the Committee and the number of

meetings attended by each one of them are given below :—

Sr. No.	Name of the member	No. of meetings attended
1.	Sh. Kanwar Vijai Pal Singh	(Deputy Speaker) Nil Ex-officio Chairman
2.	Sh. Hira Nand Arya	Member Nil
3.	Sh. Fateh Chand Vij	Member 2
4.	Swami Aditya Vesh	Member 2
5.	Ch. Shakrullah	Member Nil

Meetings held and Business Transacted

2. The dates of meetings, the number of members present and the business transacted at each meeting are given below :—

Sr. No.	Date of meeting	Number of members present	Business Transacted
1.	28th November, 1980	2	Discussion regarding scope and functions of the Committee.
2.	8th December, 1980	2	Discussion regarding scope and functions of the Committee and to suggest ways and means for its effective functioning.

Proceedings

3. A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

II. The Committee on Petitions consisting of the following members was nominated by the Hon'ble Speaker on 13th December, 1980 for the 10th Session of the Fifth Vidhan Sabha (held in the month of December, 1980).

1.	Sh. Kanwar Vijai Pal Singh	(Deputy Speaker) Ex-officio Chairman
2.	Sh. Hira Nand Arya	Member
3.	Sh. Fateh Chand Vij	"
4.	Swami Aditya Vesh	"
5.	Ch. Shakrullah	"

The Committee did not hold any meeting during its tenure.